

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Constitution of Benches 03.08.2026 to 07.08.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
C	2	S/Shri C N Prasad, JM & G M Doss, AM
F & I	3	S/Shri Amit Shukla, JM & Arun Khodpia, AM
B	4	Smt Beena Pillai, JM & Smt. Ratna Dasgupta, AM
A & SMC	5	Shri Vikram Singh Yadav, AM & Smt. Debjani Mitra Neogy, JM
E	6	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
H & D	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM (5 th to 7 th Aug.)
D (2.30 p.m)	9	S/Shri Pawan Singh, JM & Prabhash Shankar, AM (3 rd & 4 th Aug.)
G	8	S/Shri N K Choudhry, JM & Rakesh Kumar Lodha, AM
J & K	9	S/Shri Pawan Singh, JM & Jagadish, AM

Constitution of Benches 10.08.2026 to 13.08.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
D	1	Justice(Retd.) C V Bhadang, President & Shri Arun Khodpia, AM
F	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
C	3	S/Shri C N Prasad, JM & G M Doss, AM
B	4	Smt Beena Pillai, JM & Smt. Ratna Dasgupta, AM
A & I	5	S/Shri Vikram Singh Yadav, AM & Siddhartha Nautiyal, JM
E	6	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
H & SMC	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
G	8	S/Shri N K Choudhry, JM & Rakesh Kumar Lodha, AM
J & K	9	S/Shri Pawan Singh, JM & Jagadish, AM

Constitution of Benches 17.08.2026 to 21.08.2026

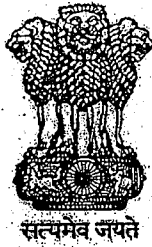
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H & SMC	8	S/Shri O P Kant, AM & Anikesh Banerjee, JM
G	9	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
J	11	S/Shri Pawan Singh, JM & Jagadish, AM
K (2.30 pm)	9	Shri Girish Agrawal, AM & Smt Debjani Mitra Neogy, JM

Constitution of Benches 24.08.2026 to 27.08.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
D	1	Justice (Retd.) C V Bhadang, President & Shri Arun Khodpia, AM
F	2	S/Shri Saktijit Dey, Vice President & Makarand V Mahadeokar, AM
I	3	S/Shri Amit Shukla, JM & Rakesh Kumar Lodha, AM
B	4	Smt Beena Pillai, JM & Smt. Ratna Dasgupta, AM
A	5	S/Shri Vikram Singh Yadav, AM & Siddhartha Nautiyal, JM
E	6	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
H & C	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
G	8	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
J	9	S/Shri Pawan Singh, JM & Jagadish, AM
K (2.30 pm)	5	S/Shri Siddhartha Nautiyal, JM & G M Doss, AM
SMC	11	Shri Girish Agrawal, AM & Smt Debjani Mitra Neogy, JM

'H' Bench will not function on 3rd & 4th Aug and the cases will be heard on 5th & 6th Aug respectively.

Sd/-
[Saktijit Dey]
VICE PRESIDENT



Income Tax Appellate Tribunal
3rd and 4th Floor, Pratishtha Bhavan,
Old CGO Building, Maharshi Karve Marg,
New Marine Lines, Churchgate,
Mumbai – 400020.



Date: - 31st July, 2026

NOTICE

Meeting Number and Password of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 03.08.2026 to 28.08.2026 - Reg.

Court Room Nos.	Meeting Number (Cisco Webex)	Password
Court Room No. 01	2641 399 9282	2026
Court Room No. 02	2642 345 5633	2026
Court Room No. 03	2643 464 0802	2026
Court Room No. 04	2642 880 7159	2026
Court Room No. 05	2640 125 9748	2026
Court Room No. 06	2642 668 5182	2026
Court Room No. 07	2642 040 6084	2026
Court Room No. 08	2640 448 6308	2026
Court Room No. 09	2640 332 4739	2026
Court Room No. 11	2644 349 7045	2026

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Meeting Number and Password.
2. Meeting will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The Meeting will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Meeting Number and Password.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.


Assistant Registrar

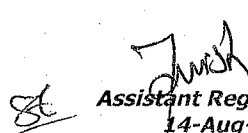
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 17-AUGUST-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1608/MUM/2026	2017-18	[A] AAMBY VALLEY GREEN GOLF LIMITED (E-FILE)	
2	ITA 3376/MUM/2026	2007-08	[A] LUPIN LIMITED (E-FILE)	
3	ITA 3377/MUM/2026	2008-09	[A] LUPIN LIMITED (E-FILE)	
4	ITA 3535/MUM/2026	2008-09	[D] LUPIN LIMITED (E-FILE)	
5	ITA 3536/MUM/2026	2007-08	[D] LUPIN LIMITED (E-FILE)	
6	ITA 4012/MUM/2026	2017-18	[A] AARTI JEETENDRA JUNEJA (E-FILE)	
7	ITA 4013/MUM/2026	2019-20	[A] AARTI JEETENDRA JUNEJA (E-FILE)	
8	ITA 4014/MUM/2026	2020-21	[A] AARTI JEETENDRA JUNEJA (E-FILE)	
9	ITA 4642/MUM/2026	2018-19	[A] AAVIM TRADING SERVICES PRIVATE LIMITED (THROUGH JAYASH DIGE BEING EX-DIRECTOR OF COMPANY)	
10	ITA 4647/MUM/2026	2019-20	[A] AASPAN COMMODITIES TRADING PRIVATE LIMITED (THROUGH JAYASH DIGE BEING EX-DIRECTOR OF COMPANY)	
11	ITA 4655/MUM/2026	2016-17	[A] LIONS CLUB OF JUHU SERVICE FUND	
12	ITA 4663/MUM/2026	2012-13	[A] ALPINE INTERNATIONAL PVT. LTD.	
13	ITA 4666/MUM/2026	2016-17	[A] AMIT JAGANNATH SHETTY	
14	ITA 4683/MUM/2026	2018-19	[A] ASTERPETAL TRADE AND SERVICES PRIVATE LIMITED (THROUGH NIKHIL PATKAR BEING EX-DIRECTOR OF COMPANY)	
15	ITA 4684/MUM/2026	2020-21	[A] ASTERPETAL TRADE AND SERVICES PRIVATE LIMITED (THROUGH NIKHIL PATKAR BEING EX-DIRECTOR OF COMPANY)	
16	ITA 4740/MUM/2026	2018-19	[D] ASHAPURA INTERNATIONAL LIMITED	
17	ITA 4742/MUM/2026	2016	[D] ADITYA BIRLA PRIVATE EQUITY SUNRISE FUND	
18	CO 230/MUM/2026	2016	[A] ADITYA BIRLA PRIVATE EQUITY SUNRISE FUND	

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14-Aug-2026

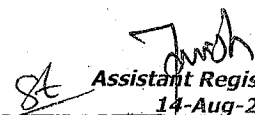
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 18-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4089/MUM/2023	2011-12	[D] AKRUTI JAY CHANDAN JOINT VENTURE (E-FILED)	
2	CO 93/MUM/2025	2011-12	[A] AKRUTI JAY CHANDAN JOINT VENTURE (E-FILE)	
3	ITA 2556/MUM/2025	2018-19	[A] ANUMITA INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
4	ITA 3210/MUM/2025	2020-21	[A] ACE ASSOCIATES	
5	ITA 4888/MUM/2025	2015-16	[A] THE LOOT (INDIA) PRIVATE LIMITED	
6	ITA 4889/MUM/2025	2009-10	[A] THE LOOT (INDIA) PRIVATE LIMITED	
7	ITA 5811/MUM/2025	2018-19	[A] ADVANCE POWER DISPLAY SYSTEMS LTD (E-FILE)	
8	ITA 6503/MUM/2025	2014-15	[A] ACCESS SUITES PRIVATE LIMITED (E-FILE)	
9	ITA 7134/MUM/2025	2005-06	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
10	ITA 7140/MUM/2025	2006-07	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
11	ITA 7141/MUM/2025	2007-08	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
12	ITA 7142/MUM/2025	2008-09	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
13	ITA 7143/MUM/2025	2009-10	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
14	ITA 7144/MUM/2025	2010-11	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
15	ITA 7847/MUM/2025	2005-06	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
16	ITA 7848/MUM/2025	2006-07	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
17	ITA 7849/MUM/2025	2007-08	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
18	ITA 7962/MUM/2025	2008-09	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
19	ITA 7963/MUM/2025	2009-10	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
20	ITA 7964/MUM/2025	2010-11	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
21	ITA 8164/MUM/2025	2023-24	[A] AMPSEPC PRIVATE LIMITED (E-FILE)	
22	ITA 298/MUM/2026	2014-15	[A] SNEH PRABHA MUNDRA	
23	ITA 587/MUM/2026	2017-2018	[A] SANGEETA KISHAN LATURKAR (E-FILE)	
24	ITA 5093/MUM/2026	2018-19	[A] ADESH AGRIFARM LLP	
25	ITA 5117/MUM/2026	2021-22	[A] ADESH AGRIFARM LLP	
26	ITA 5119/MUM/2026	2023-24	[A] ADESH AGRIFARM LLP	
27	ITA 5141/MUM/2026	2018-19	[A] ADESH AGRICARE LLP	
28	ITA 5142/MUM/2026	2019-20	[A] ABHISHEK ANCHLIA	


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14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 19-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7979/MUM/2026	2024-25	[A] ANKIT JAIN ((SG))	
2	ITA 4750/MUM/2024	2010-11	[A] ACUTE CONSULTANCY LTD (E-FILE)	
3	ITA 4762/MUM/2024	A.Y 2015-16	[A] ACUTE CONSULTANCY LTD	
4	ITA 4763/MUM/2024	A.Y 2014-15	[A] ACUTE CONSULTANCY LTD (E-FILE)	
5	ITA 4764/MUM/2024	A.Y 2013-14	[A] ACUTE CONSULTANCY LTD (E-FILE)	
6	ITA 4765/MUM/2024	2011-2012	[A] ACUTE CONSULTANCY LTD (E-FILE)	
7	ITA 4810/MUM/2024	2012-13	[A] ACUTE CONSULTANCY LTD (E-FILE)	
8	ITA 1628/MUM/2025	2010-11	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
9	ITA 1629/MUM/2025	2011-12	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
10	ITA 1630/MUM/2025	2012-13	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
11	ITA 1631/MUM/2025	2013-14	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
12	ITA 1632/MUM/2025	2014-15	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
13	ITA 1633/MUM/2025	2015-16	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
14	ITA 1634/MUM/2025	2016-17	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
15	ITA 6094/MUM/2025	2011-12	[D] ANIL AGRAWAL (E-FILE)	
16	ITA 6695/MUM/2025	2015-16	[A] LIBRA NATURAL RESOURCES PRIVATE LIMITED (E-FILE)	
17	ITA 14/MUM/2026	2006-07	[A] MRS. AVAN NELUM GIDWANI	
18	ITA 15/MUM/2026	2007-08	[A] AVAN NELUM GIDWANI	
19	ITA 244/MUM/2026	2013-14	[A] SURAJ SALIAN HOTELS PRIVATE LIMITED (E-FILE)	
20	ITA 1326/MUM/2026	2018-19	[A] ADITYA BIRLA FASHION AND RETAIL LIMITED (E-FILE)	
21	ITA 1382/MUM/2026	2012-13	[A] AVANCE TECHNOLOGIES LIMITED (E-FILE)	
22	ITA 1383/MUM/2026	2013-14	[A] AVANCE TECHNOLOGIES LIMITED (E-FILE)	
23	ITA 1384/MUM/2026	2014-15	[A] AVANCE TECHNOLOGIES LIMITED (E-FILE)	
24	ITA 2282/MUM/2026	2018-19	[D] ADITYA BIRLA FASHION AND RETAIL LIMITED (E-FILE)	
25	ITA 4316/MUM/2026	2019-20	[A] ACC DIAMOND JUBILEE EDUCATION TRUST (E-FILE)	
26	ITA 4791/MUM/2026	2023-24	[A] ASHOK L. SHAH	
27	ITA 5161/MUM/2026	2019-20	[A] ADESH AGRIFARM LLP	
28	ITA 5162/MUM/2026	2022-23	[A] ADESH AGRIFARM LLP	
29	ITA 5165/MUM/2026	2020-21	[A] ADESH AGRIFARM LLP	


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14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 20-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7267/MUM/2026	2014-15	[A] ALPA JITESH BHADALIA (E-FILE)	
2	ITA 1458/MUM/2026	2017-18	[A] ANVI METCORP PRIVATE LIMITED (E-FILE)	
3	ITA 1473/MUM/2026	2013-14	[D] AMBERNATH MIDC CETP COMPANY PRIVATE LIMITED (E-FILE)	
4	ITA 1967/MUM/2026	2004	[D] ASHISH BALRAM NAGPAL (E-FILE)	
5	ITA 1968/MUM/2026	2006-07	[D] ASHISH BALRAM NAGPAL (E-FILE)	
6	ITA 2116/MUM/2026	2007-08	[D] ASHISH BALRAM NAGPAL (E-FILE)	
7	ITA 2117/MUM/2026	2008-09	[D] ASHISH BALRAM NAGPAL (E-FILE)	
8	ITA 2172/MUM/2026	2004-05	[A] ASHISH BALRAM NAGPAL (E-FILE)	
9	ITA 2173/MUM/2026	2006-07	[A] ASHISH BALRAM NAGPAL (E-FILE)	
10	ITA 2174/MUM/2026	2007-08	[A] ASHISH BALRAM NAGPAL (E-FILE)	
11	ITA 2175/MUM/2026	2008-09	[A] ASHISH BALRAM NAGPAL (E-FILE)	
12	ITA 2060/MUM/2026	2015-16	[A] ASHWIN ANIL KHER (E-FILE)	
13	ITA 2322/MUM/2026	2011-12	[A] ALVI TECH SERVICES PRIVATE LIMITED	
14	ITA 2323/MUM/2026	2010-11	[A] ALVI TECH SERVICES PRIVATE LIMITED	
15	ITA 3725/MUM/2026	2019-20	[D] ASHISH INDUR CHOWDHRY (E-FILE)	
16	ITA 3727/MUM/2026	2011-12	[D] ALIA CREATIVE CONSULTANTS PRIVATE LIMITED (E-FILE)	
17	ITA 3735/MUM/2026	2016-17	[A] ASHOK MADANLALJI JAIN (E-FILE)	
18	ITA 3774/MUM/2026	2014-15	[A] ARVIND PRADHAN MANGE (E-FILE)	
19	ITA 4265/MUM/2026	2019-20	[A] LAS CARGO PVT. LTD. (E-FILE)	
20	ITA 4450/MUM/2026	2013-14	[A] ASHOKKUMAR BHANWARLAL TATED (E-FILE)	
21	ITA 4451/MUM/2026	2014-15	[A] ASHOKKUMAR BHANWARLAL TATED (E-FILE)	
22	ITA 4452/MUM/2026	2015-16	[A] ASHOKKUMAR BHANWARLAL TATED (E-FILE)	
23	ITA 4551/MUM/2026	2022-23	[A] ASHOK KUMAR PALRESHA (E-FILE)	
24	ITA 5215/MUM/2026	2013-14	[D] LANSI ENGINEERING PRIVATE LIMITED	
25	ITA 5217/MUM/2026	2018-19	[D] ADESH AGRIFARM LLP	
26	ITA 5218/MUM/2026	2020-21	[D] ADESH AGRICARE LLP	
27	ITA 5219/MUM/2026	2022-23	[D] ATUL PROJECTS INDIA PRIVATE LIMITED	
28	ITA 5232/MUM/2026	2022-23	[D] ADESH AGRIFARM LLP	

 Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 21-AUGUST-2026 (FRIDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5178/MUM/2026	2017-18	[A] ADESH AGRICARE LLP	
2	ITA 5180/MUM/2026	2021-22	[A] ADESH AGRICARE LLP	
3	ITA 5191/MUM/2026	2022-23	[A] ADESH AGRICARE LLP	
4	ITA 5185/MUM/2026	2017-18	[A] AMRIT CHEMICAL INDUSTRIES	
5	ITA 5193/MUM/2026	2022-23	[D] AARTI AGRIFARM LLP	
6	ITA 5233/MUM/2026	2018-19	[D] AARTI AGRIFARM LLP	
7	ITA 5234/MUM/2026	2019-20	[D] AARTI AGRIFARM LLP	
8	ITA 5196/MUM/2026	2018-19	[D] AARTI ENTERPRISES LLP	
9	ITA 5197/MUM/2026	2019-20	[D] AARTI ENTERPRISES LLP	
10	ITA 5235/MUM/2026	2009-10	[D] LDS INFOTECH PRIVATE LIMITED	
11	CO 240/MUM/2026	2009-10	[A] LDS INFOTECH PRIVATE LIMITED	
12	ITA 5238/MUM/2026	2021-22	[D] LUMINARY ENTERPRISES	
13	ITA 5240/MUM/2026	2022-23	[D] LUMINARY ENTERPRISES	
14	ITA 5243/MUM/2026	2019-20	[D] ADESH AGRIFARM LLP	
15	ITA 7901/MUM/2026	2015-16	[A] AKSHIT MAHESH KARIA	

 **Assistant Registrar**
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 17-AUGUST-2026 (MONDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE RATNA DASGUPTA, ACCOUNTANT MEMBER****IN COURT ROOM 5****AT 10.30 AM.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3375/MUM/2024	2011-12	[D] NAXNOVA TECHNOLOGIES PVT. LTD. (E-FILED)	
2	ITA 3546/MUM/2024	2012-13	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED (E/F))	
3	ITA 3568/MUM/2024	2013-14	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
4	ITA 3612/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITE (E-FILED)	
5	ITA 3628/MUM/2024	2014-15	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
6	ITA 3816/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
7	ITA 1666/MUM/2026	2024-25	[D] M/S. BD SOFTWARE DISTRIBUTION PRIVATE LIMITED (E-FILE)	
8	CO 169/MUM/2026	2024-25	[A] BD SOFTWARE DISTRIBUTION PRIVATE LIMITED	
9	ITA 2143/MUM/2026	2017-18	[A] NAVAJBAL RATAN TATA TRUST ((C/F))	
10	ITA 2396/MUM/2026	2017-18	[D] NAVAJBAL RATAN TATA TRUST (E-FILE (C/F))	
11	ITA 3904/MUM/2026	2027-28	[A] LAKHANIS EDUCATIONAL MEDICAL AND RESEARCH FOUNDATION (E-FILE)	
12	ITA 4574/MUM/2026	2019-20	[A] PARIWAR TRADING LIMITED	
13	ITA 4669/MUM/2026	2015-16	[A] VOLTAIRE LEASING AND FINANCE LIMITED (E-FILE)	
14	ITA 5895/MUM/2026	2017-18	[A] BANK OF BARODA (E-DENA BANK)	
15	ITA 5922/MUM/2026	2020	[D] NUVOCO VISTAS CORPORATION LIMITED (E-FILE)	
16	ITA 5923/MUM/2026	2022	[D] NUVOCO VISTAS CORPORATION LIMITED (E-FILE)	
17	ITA 5930/MUM/2026	2019	[D] NUVOCO VISTAS CORPORATION LTD. (E-FILE)	
18	ITA 5933/MUM/2026	2016-17	[A] NIMESH NAGINDAS KAMPANI (E-FILE)	
19	ITA 5955/MUM/2026	2022-23	[A] NIKITA GIRISH SANGHVI (E-FILE)	
20	ITA 5989/MUM/2026	2018-19	[A] BHARAT REALTY VENTURE PRIVATE LIMITED (E-FILE)	
21	ITA 5990/MUM/2026	2018-19	[A] BHARAT REALTY VENTURE PRIVATE LIMITED (E-FILE)	


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14-Aug-2026

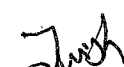
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 18-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE RATNA DASGUPTA, ACCOUNTANT MEMBER****IN COURT ROOM 5****AT 10.30 AM.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 563/MUM/2025	2002-03	[A] NH SECURITIES LIMITED	
2	ITA 1758/MUM/2025	2002-03	[D] NH SECURITIES LTD. (E-FILE (C/F))	
3	ITA 2120/MUM/2026	2022	[D] NAWALKISHOR BASUDEV SHARMA (E-FILE)	
4	ITA 2668/MUM/2026	2013-14	[A] MARIA KURESH RAJKOTWALA (E-FILE)	
5	ITA 3262/MUM/2026	2021-22	[A] MUNAWWAR SHAKUR KHAN (E-FILE (C/F))	
6	ITA 4558/MUM/2026	2010-11	[A] MUKESH B THOSANI (E-FILE)	
7	ITA 5993/MUM/2026	2022-23	[A] NARSEEE MONJEE EDUCATIONAL TRUST (E-FILE)	
8	ITA 6002/MUM/2026	2014-2015	[A] NIHAR BRIJRATANTAL CHOKSEY (E-FILE)	
9	ITA 6021/MUM/2026	2018-19	[A] BHARAT THAKRYA THAKUR (E-FILE)	
10	ITA 6022/MUM/2026	2019-20	[A] BHARAT THAKRYA THAKUR (E-FILE)	
11	ITA 6023/MUM/2026	2020-21	[A] BHARAT THAKRYA THAKUR (E-FILE)	
12	ITA 6024/MUM/2026	2021-22	[A] BHARATA THAKRYA THAKUR (E-FILE)	
13	ITA 6029/MUM/2026	2022-2023	[A] SHREE BOMBAY VISA NAGAR VANIK CAST FUND (E-FILE)	
14	ITA 6032/MUM/2026	2022-23	[A] BLUEBERRY TRADING COMPANY PRIVATE LIMITED (E-FILE)	


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14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 19-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE RATNA DASGUPTA, ACCOUNTANT MEMBER****IN COURT ROOM 5****AT 10.30 AM.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7202/MUM/2019	2015-16	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA ((C/F))	
2	ITA 414/MUM/2026	2018-19	[A] BYSOL ENTERPRISES PRIVATE LIMITED	
3	ITA 4638/MUM/2026	Not Applicable	[A] NATIONAL STOCK EXCHANGE INVESTOR PROTECTION FUND TRUST	
4	ITA 4639/MUM/2026	Not Applicable	[A] NATIONAL STOCK EXCHANGE INVESTOR PROTECTION FUND TRUST	
5	ITA 5714/MUM/2026	2018-19	[A] BALESHWAR KHARAGPUR EXPRESSWAY LIMITED	
6	ITA 6072/MUM/2026	2018-19	[A] NUTRICIA INTERNATIONAL PRIVATE LIMITED (E-FILE)	
7	ITA 6075/MUM/2026	2026-2027	[A] NARMADA NAVNIRMAN ABHIYAN (E-FILE)	
8	ITA 6094/MUM/2026	2022-23	[A] BOXCOWORLD LOGISTICS INDIA PRIVATE LIMITED (E-FILE)	
9	ITA 6117/MUM/2026	2026-2027	[A] NARMADA NAVNIRMAN ABHIYAN (E-FILE)	
10	ITA 6126/MUM/2026	2020-21	[A] NUVOCO VISTAS CORPORATION LIMITED (E-FILE)	
11	ITA 6154/MUM/2026	2019-2020	[A] NISHA DIPESH GOGRI	
12	ITA 6158/MUM/2026	2019-20	[A] BANK OF INDIA	
13	ITA 6159/MUM/2026	2022-23	[A] BANK OF INDIA	
14	ITA 6185/MUM/2026	2022-23	[A] BHAVIN MANILAL TATARIA	


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✓ **14-Aug-2026**

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF B BENCH FOR 20-AUGUST-2026 (THURSDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE RATNA DASGUPTA, ACCOUNTANT MEMBER**

IN COURT ROOM 5

AT 10.30 AM.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 49/MUM/2026	2015-16	[A] NATURE BLESSINGS ARGO LLP	
2	ITA 50/MUM/2026	2016-17	[A] NATURE BLESSING AGRO LLP ((C/F))	
3	ITA 51/MUM/2026	2017-18	[A] NATURE BLESSINGS AGRO LLP ((C/F))	
4	ITA 52/MUM/2026	2018-19	[A] NATURE BLESSINGS AGRO LLP	
5	ITA 236/MUM/2026	2015-16	[D] NATURES BLESSING AGRO LLP (E-FILE)	
6	ITA 237/MUM/2026	2016-17	[D] NATURES BLESSING AGRO LLP (E-FILE)	
7	ITA 238/MUM/2026	2017-18	[D] NATURES BLESSING AGRO LLP (E-FILE)	
8	ITA 239/MUM/2026	2018-19	[D] NATURES BLESSING AGRO LLP (E-FILE)	
9	ITA 77/MUM/2026	2014-15	[A] NITTA JATIYA	
10	ITA 78/MUM/2026	2013-14	[A] NITTA JATIYA	
11	ITA 79/MUM/2026	2017-18	[A] NITTA JATIYA	
12	ITA 80/MUM/2026	2015-16	[A] NITTA JATIYA	
13	CO 143/MUM/2026	2019-20	[A] NITTA VINOD JATIYA (E-FILE)	
14	ITA 241/MUM/2026	2014-15	[D] NITTA VINOD JATIYA (E-FILE)	
15	ITA 242/MUM/2026	2017-18	[D] NITTA VINOD JATIYA (E-FILE)	
16	ITA 2111/MUM/2026	2015-16	[D] NITTA VINOD JATIYA (E-FILE)	
17	ITA 2112/MUM/2026	2019-20	[D] NITTA VINOD JATIYA (E-FILE)	
18	ITA 240/MUM/2026	2013-14	[D] NITTA VINOD JATIYA (E-FILE)	
19	ITA 5797/MUM/2026	2016-17	[A] NITTA VINOD JATIYA	
20	ITA 235/MUM/2026	2017-18	[D] NAMITA PRATEEK JATIA (E-FILE)	
21	CO 49/MUM/2026	2017-18	[A] NAMITA PRATEEK JATIA	
22	ITA 1543/MUM/2026	2009-10	[A] MUKESH . S JHANGIANI HUF ((C/F))	
23	ITA 3456/MUM/2026	2016-17	[A] NETSCOUT SYSTEMS INDUSTRIAL PRIVATE LIMITED (E-FILE (C/F))	
24	ITA 3582/MUM/2026	2016-17	[A] NETSCOUT SYSTEMS INDUSTRIAL PRIVATE LIMITED (E-FILE)	
25	ITA 3502/MUM/2026	2021	[D] NOVHO CAREERS PRIVATE LIMITED (E-FILE)	
26	CO 277/MUM/2026	2021	[A] NOVHO CAREERS PRIVATE LIMITED	
27	ITA 3920/MUM/2026	2013-14	[A] DHWAJA COMMODITY SERVICES PRIVATE LIMITED (E-FILE)	
28	ITA 5789/MUM/2026	2017-18	[A] NITIN SHANTARAM SAWARKAR	
29	ITA 5829/MUM/2026	2017-18	[A] NITIN SHANTARAM SAWARKAR	
30	ITA 6193/MUM/2026	2027-28 to 2031-32	[A] NATIONAL PAYMENTS CORPORATION OF INDIA	
31	ITA 6249/MUM/2026	N.A	[A] BAI NAVAJBAL TATA ZOROASTRIAN GIRLS SCHOOL	
32	ITA 6250/MUM/2026	N.A	[A] BAI NAVAJBAL TATA ZOROASTRIAN GIRLS SCHOOL	
33	ITA 6284/MUM/2026	2020-21	[D] NARESH BHAVANJI CHHEDA	
34	ITA 6285/MUM/2026	2022-23	[D] NIRCHEM DYES AND CHEMICALS PRIVATE LIMITED	
35	ITA 6286/MUM/2026	2019-20	[D] THE NEW INDIA ASSURANCE CO LIMITED	

[Signature]
Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 21-AUGUST-2026 (FRIDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE RATNA DASGUPTA, ACCOUNTANT MEMBER****IN COURT ROOM 5****AT 10.30 AM.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4809/MUM/2026	2012-2013	[A] NATIONAL CENTRE FOR THE PERFORMING ARTS	
2	ITA 5046/MUM/2026	2017-2018	[A] BNP PARIBAS INDIA SOLUTIONS PRIVATE LIMITED	
3	ITA 5509/MUM/2026	2022-23	[A] NARESH BHAVANJI CHHEDA	
4	ITA 6354/MUM/2026	2018-19	[D] NUCLEAR POWER CORPORATION OF INDIA LTD	
5	ITA 6370/MUM/2026	2008-09	[D] BHRUGURAJ BALWANTRAI TRIVEDI	
6	ITA 6371/MUM/2026	2022-23	[D] NARESH BHAVANJI CHHEDA	
7	ITA 6374/MUM/2026	2022-23	[D] NUCLEAR POWER CORPORATION OF INDIA LTD	
8	ITA 6382/MUM/2026	2018-19	[D] NANJI DANA PATEL	
9	ITA 6457/MUM/2026	2018-19	[A] NUCLEAR POWER CORPORATION OF INDIA LIMITED	
10	ITA 6458/MUM/2026	2022-23	[A] NUCLEAR POWER CORPORATION OF INDIA LIMITED	
11	ITA 6464/MUM/2026	2022-2023	[A] THE BASSEIN CATHOLIC CO-OP. BANK LTD.	
12	ITA 6465/MUM/2026	2019-20	[A] NOVEM HOLDINGS LLP	
13	ITA 6492/MUM/2026	2017-18	[D] NUPUR JAGMOHAN MITRA	
14	ITA 6498/MUM/2026	2012-2013	[D] NISARG REALTORS PRIVATE LIMITED	
15	ITA 6648/MUM/2026	2026-27	[A] NAVAJIVAN GRAMVIKAS PRATISHTHAN (E-FILE)	


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14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 17-AUGUST-2026 (MONDAY)****BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3****10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4797/MUM/2026	2022-2023	[A] CROSSEAS CAPITAL MARKETS PRIVATE LIMITED	
2	ITA 728/MUM/2024	2015-16	[A] PRIYA ANIL SHARMA	
3	ITA 7757/MUM/2025	2024-25	[A] ASHJIT REALTIES PRIVATE LIMITED	
4	ITA 7758/MUM/2025	2022-23	[A] VAISHNAV DEVELOPERS	
5	ITA 7759/MUM/2025	2021-22	[A] VAISHNAV DEVELOPERS	
6	ITA 7760/MUM/2025	2022-23	[A] OM SHANTI HOUSE	
7	ITA 7761/MUM/2025	2023-24	[A] OM SHANTI HOUSE	
8	ITA 7762/MUM/2025	2024-25	[A] OM SHANTI HOUSE	
9	ITA 8143/MUM/2025	2024-2025	[D] OM SHANTI HOUSE (E-FILE)	
10	ITA 7763/MUM/2025	2024-25	[A] AJMERA MANOR PRIVATE LIMITED	
11	IT(SS)A 2219/MUM/2026	2013-14	[A] I Y CONSTRUCTION (E-FILE)	
12	ITA 1208/MUM/2026	2013-2014	[A] PAWAN PODDAR (E-FILE)	
13	ITA 1279/MUM/2026	2018-19	[A] PUJYA SINDHI PANCHAYAT TRUST	
14	ITA 4286/MUM/2026	2022-23	[D] COOLBERG BEVERAGES PVT LTD (E-FILE)	
15	ITA 4390/MUM/2026	2013-14	[A] CBC SOLAR TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
16	ITA 4821/MUM/2026	2022-23	[D] PREMJI GABHA CHOUDHARY	
17	ITA 4830/MUM/2026	2018-2019	[A] CHINTAN NITIN SHAH (E-FILE)	
18	ITA 5020/MUM/2026	NA	[A] MOUNT LITERA EDUCATION FOUNDATION	
19	ITA 5039/MUM/2026	NA	[A] MOUNT LITERA EDUCATION FOUNDATION	
20	ITA 5099/MUM/2026	2018-19	[A] OMYA INDIA PRIVATE LIMITED	
21	ITA 5102/MUM/2026	2018-19	[A] CHANDRAKANT BABALDAS PATEL	
22	ITA 5110/MUM/2026	2018-19	[A] CHANDRAKANT BABALDAS PATEL	

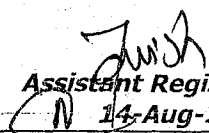
CAUSE LIST OF C BENCH FOR 17-AUGUST-2026 (MONDAY)

**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER**

IN COURT ROOM 3

10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 5122/MUM/2026	2019-2020	[A] CRP BEAUMONT RESEARCH(INDIA)PRIVATE LIMITED	
24	ITA 342/MUM/2026	2010-11	[A] PARASMAL TARACHAND JALORI (E-FILE)	
25	ITA 7944/MUM/2026	2024-25	[A] CENTRAL DEPOSITORY SERVICES (INDIA) LIMITED	*
26	ITA 4555/MUM/2026	2025-26	[A] INDIAN SQUASH PROFESSIONALS (E-FILE)	
27	ITA 4763/MUM/2026	2026-27	[A] HEENA SIDHU FOUNDATION FOR SPORTS	
28	ITA 5132/MUM/2026	2027-28 TO 2031- 32	[A] CENTRE FOR ENVIRONMENT AND AGRICULTURE	


Assistant Registrar
N 14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 18-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3****10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6693/MUM/2025	2015-16	[A] RANI RAWANI (E-FILE)	
2	ITA 2401/MUM/2025	2020-2021	[A] CHITRA RAMKRISHNA (E-FILE)	
3	ITA 2402/MUM/2025	2021-2022	[A] CHITRA RAMKRISHNA (E-FILE)	
4	ITA 2403/MUM/2025	2022-2023	[A] CHITRA RAMKRISHNA (E-FILE)	
5	ITA 7148/MUM/2025	2017-18	[A] CHEM MACH PRIVATE LIMITED (E-FILE)	
6	ITA 7598/MUM/2025	2017-18	[D] CHEM MACH PRIVATE LIMITED (E-FILE)	
7	ITA 2548/MUM/2026	2012-13	[D] INFRASTIL GLOBAL IMPEX PRIVATE LIMITED (E-FILE)	
8	CO 195/MUM/2026	2012-13	[A] INFRASTIL GLOBAL IMPEX PRIVATE LIMITED (E-FILE)	
9	ITA 22/MUM/2026	2018-19	[A] PRAKASH PARMANAND NATHANI (E-FILE)	
10	ITA 910/MUM/2026	2018-19	[A] CRP RISK MANAGEMENT LIMITED	
11	ITA 2331/MUM/2026	2018-19	[A] STEESHA SAMIR BHOJWANI	
12	ITA 2332/MUM/2026	2019-20	[A] STEESHA SAMIR BHOJWANI	
13	ITA 2911/MUM/2026	2019-20	[A] INBOX PICTURES PRIVATE LIMITED (E-FILE)	
14	ITA 6416/MUM/2026	2020-21	[A] DINESHKUMAR KANODIA	
15	ITA 6417/MUM/2026	2021-22	[A] DINESH KUMAR KANODIA	
16	ITA 6418/MUM/2026	2022-23	[A] DINESH KUMAR KANODIA	
17	ITA 2912/MUM/2026	2020-21	[A] M/S. INBOX PICTURES PRIVATE LIMITED (E-FILE)	
18	ITA 2914/MUM/2026	2022-23	[A] M/S. INBOX PICTURES PRIVATE LIMITED (E-FILE)	
19	ITA 2915/MUM/2026	2023-24	[A] M/S. INBOX PICTURES PRIVATE LIMITED (E-FILE)	
20	ITA 2976/MUM/2026	2010-11	[A] PANKAJ KUMAR DANI (E-FILE)	
21	ITA 3872/MUM/2026	2020-21	[A] OMAR ISMAIL SOLANKI (E-FILE)	
22	ITA 3873/MUM/2026	2021-22	[A] OMAR ISMAIL SOLANKI (E-FILE)	
23	ITA 3882/MUM/2026	2018-19	[D] CLIFF HOTELS PRIVATE LIMITED (E-FILE)	
24	ITA 3886/MUM/2026	2018-19	[D] CELIO RETAIL PRIVATE LIMITED (E-FILE)	
25	ITA 5300/MUM/2026	2018-19	[A] OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	
26	ITA 5303/MUM/2026	2022-23	[A] OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	
27	ITA 5348/MUM/2026	2020-21	[A] OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	
28	ITA 5351/MUM/2026	2023-24	[A] OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	
29	ITA 5396/MUM/2026	2019-20	[A] OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	
30	ITA 6455/MUM/2026	2020-21	[A] GIRISH VIPINCHANDRA PATEL	

CAUSE LIST OF C BENCH FOR 18-AUGUST-2026 (TUESDAY)**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3****10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	ITA 6456/MUM/2026	2022-23	[A] GIRISH VIPINCHAND PATEL	
32	ITA 6549/MUM/2026	2019-20	[A] KALPTARU FINCAP LIMITED	
33	ITA 6550/MUM/2026	2020-21	[A] KALPTARU FINCAP LIMITED	
34	ITA 6551/MUM/2026	2021-22	[A] KALPTARU FINCAP LIMITED	
35	ITA 6552/MUM/2026	2022-23	[A] KALPTARU FINCAP LIMITED	
36	ITA 6568/MUM/2026	2020-21	[A] MALAAY KUMARPAL SHAH	
37	ITA 6569/MUM/2026	2019-20	[A] MALAAY KUMARPAL SHAH	
38	ITA 6570/MUM/2026	2018-19	[A] MALAAY KUMARPAL SHAH	
39	ITA 6571/MUM/2026	2021-22	[A] MALAAY KUMARPAL SHAH	
40	ITA 6572/MUM/2026	2022-23	[A] MALAAY KUMARPAL SHAH	
41	ITA 6590/MUM/2026	2019-20	[A] SAKTHIVEL KALESWARA VIGNESH (E-FILE)	
42	ITA 6606/MUM/2026	2020-21	[A] SAKTHIVEL KALESWARA VIGNESH (E-FILE)	
43	ITA 6607/MUM/2026	2021-22	[A] SAKTHIVEL KALESWARA VIGNESH (E-FILE)	
44	ITA 6677/MUM/2026	2019-20	[A] ACAIPL CORPORATE ADVISORS (INDIA) PRIVATE LIMITED (E-FILE)	
45	ITA 6678/MUM/2026	2020-21	[A] ACAIPL CORPORATE ADVISORS (INDIA) PRIVATE LIMITED (E-FILE)	
46	ITA 6679/MUM/2026	2021-22	[A] ACAIPL CORPORATE ADVISORS (INDIA) PRIVATE LIMITED (E-FILE)	
47	ITA 6680/MUM/2026	2022-23	[A] ACAIPL CORPORATE ADVISORS (INDIA) PRIVATE LIMITED (E-FILE)	
48	ITA 6685/MUM/2026	2017-18	[A] COMPACT CAPITAL LIMITED (E-FILE)	
49	ITA 6686/MUM/2026	2021-22	[A] COMPACT CAPITAL LIMITED (E-FILE)	
50	ITA 6687/MUM/2026	2019-20	[A] COMPACT CAPITAL LIMITED (E-FILE)	
51	ITA 6688/MUM/2026	2020-21	[A] COMPACT CAPITAL LIMITED (E-FILE)	
52	ITA 6689/MUM/2026	2018-19	[A] COMPACT CAPITAL LIMITED (E-FILE)	
53	ITA 6988/MUM/2026	2019-20	[D] COMPACT CAPITAL LIMITED (E-FILE)	
54	ITA 6989/MUM/2026	2020-21	[D] COMPACT CAPITAL LIMITED (E-FILE)	
55	ITA 6698/MUM/2026	2019-20	[A] REKHA MOTILAL LALWANI (E-FILE)	
56	ITA 6699/MUM/2026	2020-21	[A] REKHA MOTILAL LALWANI (E-FILE)	
57	ITA 6700/MUM/2026	2021-22	[A] REKHA MOTILAL LALWANI (E-FILE)	
58	ITA 6701/MUM/2026	2022-23	[A] REKHA MOTILAL LALWANI (E-FILE)	
59	ITA 6734/MUM/2026	2017-18	[A] MANISH MOTILAL LALWANI (E-FILE)	
60	ITA 6735/MUM/2026	2018-19	[A] MANISH MOTILAL LALWANI (E-FILE)	
61	ITA 6736/MUM/2026	2019-20	[A] MANISH MOTILAL LALWANI (E-FILE)	
62	ITA 6737/MUM/2026	2020-21	[A] MANISH MOTILAL LALWANI (E-FILE)	

CAUSE LIST OF C BENCH FOR 18-AUGUST-2026 (TUESDAY)**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3****10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
63	ITA 6738/MUM/2026	2021-22	[A] MANISH MOTILAL LALWANI (E-FILE)	
64	ITA 6739/MUM/2026	2022-23	[A] MANISH MOTILAL LALWANI (E-FILE)	
65	ITA 6974/MUM/2026	2018-19	[D] MANISH MOTILAL LALWANI (E-FILE)	
66	ITA 6975/MUM/2026	2019-20	[D] MANISH MOTILAL LALWANI (E-FILE)	
67	ITA 6976/MUM/2026	2020-21	[D] MANISH MOTILAL LALWANI (E-FILE)	
68	ITA 6977/MUM/2026	2021-22	[D] MANISH MOTILAL LALWANI (E-FILE)	
69	ITA 6978/MUM/2026	2022-23	[D] MANISH MOTILAL LALWANI (E-FILE)	
70	ITA 6979/MUM/2026	2017-18	[D] MANISH MOTILAL LALWANI (E-FILE)	
71	ITA 6863/MUM/2026	2019-20	[A] PRACHI MANISH LALWANI (E-FILE)	
72	ITA 6864/MUM/2026	2020-21	[A] PRACHI MANISH LALWANI (E-FILE)	
73	ITA 6865/MUM/2026	2021-22	[A] PRACHI MANISH LALWANI (E-FILE)	
74	ITA 6749/MUM/2026	2021-22	[A] AREION FINCAP PRIVATE LIMITED (E-FILE)	
75	ITA 6750/MUM/2026	2020-21	[A] AREION FINCAP PRIVATE LIMITED (E-FILE)	
76	ITA 6763/MUM/2026	2022-23	[A] AREION REAL ESTATE SERVICES PRIVATE LIMITED (E-FILE)	
77	ITA 6764/MUM/2026	2020-21	[A] AREION REAL ESTATE SERVICES PRIVATE LIMITED (E-FILE)	
78	ITA 6922/MUM/2026	2021-22	[A] AREION INDUSTRIES PRIVATE LIMITED (E-FILE)	
79	ITA 6927/MUM/2026	2018-19	[A] AREION INDUSTRIES PRIVATE LIMITED (E-FILE)	
80	ITA 6928/MUM/2026	2019-20	[A] AREION INDUSTRIES PRIVATE LIMITED (E-FILE)	
81	ITA 6929/MUM/2026	2020-21	[A] AREION INDUSTRIES PRIVATE LIMITED (E-FILE)	
82	ITA 6930/MUM/2026	2022-23	[A] AREION INDUSTRIES PRIVATE LIMITED (E-FILE)	
83	ITA 7559/MUM/2026	2021-22	[D] AREION INDUSTRIES PVT. LTD. (FORMERLY KNOWN AS SSDM TRADING PVT. LTD.)	
84	ITA 7008/MUM/2026	2018-19	[A] PUNEET LALIT KUMAR (E-FILE)	
85	ITA 7009/MUM/2026	2019-20	[A] PUNEET LALIT KUMAR (E-FILE)	
86	ITA 7010/MUM/2026	2020-21	[A] PUNEET LALIT KUMAR (E-FILE)	
87	ITA 7011/MUM/2026	2021-22	[A] PUNEET LALIT KUMAR (E-FILE)	
88	ITA 7012/MUM/2026	2022-23	[A] PUNEET LALIT KUMAR (E-FILE)	
89	ITA 7018/MUM/2026	2018-19	[A] NAVIN SRICHAND KANJWANI (E-FILE)	
90	ITA 7019/MUM/2026	2019-20	[A] NAVIN SRICHAND KANJWANI (E-FILE)	
91	ITA 7020/MUM/2026	2020-21	[A] NAVIN SRICHAND KANJWANI (E-FILE)	
92	ITA 7021/MUM/2026	2021-22	[A] NAVIN SRICHAND KANJWANI (E-FILE)	
93	ITA 7022/MUM/2026	2022-23	[A] NAVIN SRICHAND KANJWANI (E-FILE)	

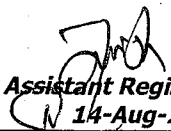
CAUSE LIST OF C BENCH FOR 18-AUGUST-2026 (TUESDAY)

**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER**

IN COURT ROOM 3

10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
94	ITA 7027/MUM/2026	2019-20	[A] AJEET NANDKISHORE TAPARIA (E-FILE)	
95	ITA 7028/MUM/2026	2020-21	[A] AJEET NANDKISHORE TAPARIA (E-FILE)	
96	ITA 7029/MUM/2026	2021-22	[A] AJEET NANDKISHORE TAPARIA (E-FILE)	
97	ITA 7030/MUM/2026	2022-23	[A] AJEET NANDKISHORE TAPARIA (E-FILE)	
98	CO 115/MUM/2026	2011-12	[A] CHANDRA ASOO NIHLANI (E-FILE)	
99	ITA 4442/MUM/2026	2013-14	[A] PRAMOD SURENDRA KUMAR MEHTA (E-FILE)	
100	ITA 4443/MUM/2026	2015-16	[A] PRAMOD SURENDRAKUMAR MEHTA (E-FILE)	
101	ITA 4444/MUM/2026	2016-17	[A] PRAMOD SURENDRAKUMAR MEHTA	
102	ITA 4445/MUM/2026	2017-18	[A] PRAMOD SURENDRAKUMAR MEHTA (E-FILE)	
103	ITA 4446/MUM/2026	2018-19	[A] PRAMOD SURENDRAKUMAR MEHTA (E-FILE)	
104	ITA 5129/MUM/2026	2013-14	[A] CHANDRAKANT BABALDAS PATEL	
105	ITA 5134/MUM/2026	2014-15	[A] CHANDRAKANT BABALDAD PATEL	
106	ITA 5148/MUM/2026	2026-27	[A] SHRI PATIDAR SEVA SAMAJ	
107	ITA 4447/MUM/2026	2014-15	[A] PRAMOD SURENDRA MEHTA (E-FILE)	
108	ITA 6453/MUM/2026	2018-19	[A] GIRISH VIPINCHANDRA PATEL	
109	ITA 6454/MUM/2026	2021-22	[A] GIRISH VIPINCHAND PATEL	
110	ITA 6516/MUM/2026	2021-22	[D] ACAIPL INVESTMENT & FINANCIAL SERVICES PRIVATE LIMITED	
111	ITA 7572/MUM/2026	2020-21	[D] NAVIN KANJWANI	
112	ITA 7573/MUM/2026	2022-23	[D] NAVIN KANJWANI	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 19-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3****10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7191/MUM/2018	2008-09	[A] PRAVEEN KUMAR JAIN (RM)	
2	ITA 7192/MUM/2018	2009-10	[A] PRAVEEN KUMAR JAIN (RM)	
3	ITA 7193/MUM/2018	2010-11	[A] PRAVEEN KUMAR JAIN (RM)	
4	ITA 7194/MUM/2018	2011-12	[A] PRAVEEN KUMAR JAIN (RM)	
5	ITA 7195/MUM/2018	2012-13	[A] PRAVEEN KUMAR JAIN (RM)	
6	ITA 7196/MUM/2018	2013-14	[A] PRAVEEN KUMAR JAIN (RM)	
7	ITA 7197/MUM/2018	2014-15	[A] PRAVEEN KUMAR JAIN (RM)	
8	ITA 4977/MUM/2019	2008-09	[A] PANKAJ JAIN (RM)	
9	ITA 4978/MUM/2019	2009-10	[A] PANKAJ JAIN (RM)	
10	ITA 4979/MUM/2019	2012-13	[A] PANKAJ JAIN (RM)	
11	ITA 4980/MUM/2019	2014-15	[A] PANKAJ JAI (RM)	
12	ITA 4981/MUM/2019	2013-14	[A] PANKAJ JAIN (RM)	
13	ITA 2912/MUM/2025	2015-16	[A] SHRI PRAVEEN KUMAR JAIN	
14	ITA 4982/MUM/2025	2012-13	[D] IMP POWERS LIMITED (E-FILE)	
15	ITA 1482/MUM/2026	2016-17	[A] CITIZENCREDIT CO OPERATIVE BANK LIMITED	
16	ITA 1483/MUM/2026	2016-17	[A] CITIZENCREDIT CO OPERATIVE BANK LIMITED (KALINA BRANCH)	
17	ITA 1484/MUM/2026	2016-17	[A] CITIZENCREDIT CO OPERATIVE BANK LIMITED (VIKHROLI BRANCH)	
18	ITA 1485/MUM/2026	2016-17	[A] CITIZENCREDIT CO OPERATIVE BANK LIMITED (GOREGAON BRANCH)	
19	ITA 1706/MUM/2026	2017-18	[D] PEDDAR REALTY LIMITED (E-FILE)	
20	ITA 2937/MUM/2026	2019-20	[A] CHETAN DILIP PRADHAN (E-FILE)	
21	ITA 3396/MUM/2026	2010-11	[D] PAN INDIA NETWORK LIMITED (E-FILE)	
22	ITA 3633/MUM/2026	2009-2010	[A] PURARAM GANESHJI MODI (E-FILE)	
23	ITA 4167/MUM/2026	2012-2013	[A] PROMAT TECHNICAL SERVICES PVT LTD (E-FILE)	

CAUSE LIST OF C BENCH FOR 19-AUGUST-2026 (WEDNESDAY)**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3****10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 4629/MUM/2026	2021-22	[A] PROTECHMANIZE SOLUTIONS PRIVATE LIMITED	
25	ITA 4630/MUM/2026	2022-23	[A] PROTECHMANIZE SOLUTIONS PRIVATE LIMITED	
26	ITA 4631/MUM/2026	2023-24	[A] PROTECHMANIZE SOLUTIONS PRIVATE LIMITED	
27	ITA 4632/MUM/2026	2024-25	[A] PROTECHMANIZE SOLUTIONS PRIVATE LIMITED	
28	ITA 4970/MUM/2026	NA	[A] MULUND EAST VYAPARI ASSOCIATION WELFARE TRUST	
29	ITA 4974/MUM/2026	Not Applicable	[A] PREM PUNITA FOUNDATION	
30	ITA 5155/MUM/2026	2011-12	[A] PRABHA VIKRAM SINHA	
31	ITA 5208/MUM/2026	2009-10	[D] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
32	ITA 5209/MUM/2026	2010-11	[D] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
33	ITA 5212/MUM/2026	2014-15	[D] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
34	ITA 5225/MUM/2026	2011-12	[D] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
35	ITA 5226/MUM/2026	2012-13	[D] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
36	ITA 5227/MUM/2026	2013-14	[D] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
37	CO 242/MUM/2026	2013-14	[A] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
38	CO 243/MUM/2026	2009-10	[A] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
39	CO 244/MUM/2026	2010-11	[A] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
40	CO 245/MUM/2026	2011-12	[A] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
41	CO 247/MUM/2026	2014-15	[A] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
42	CO 246/MUM/2026	2012-13	[A] PIRAMAL AGASTYA OFFICES PRIVATE LIMITED	
43	ITA 5236/MUM/2026	2018-2019	[D] PRAKASH PATRICK DSOUZA LEGAL HEIR MS. SAMANTHA PRAKASH DSOUZA	

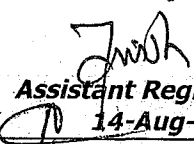
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14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 20-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3****10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3277/MUM/2026	2018-2019	[A] INDU SANJEEV KHOSLA (E-FILE)	
2	ITA 3781/MUM/2026	2011-12	[A] JAYESH DHIRAJLAL GANDHI (E-FILE)	
3	ITA 3787/MUM/2026	2020-2021	[A] PALMON EXPORT KASEZ (E-FILE)	
4	ITA 3811/MUM/2026	2018-19	[A] OM VIDYALANKAR SHIKSHAN SANSTHA (E-FILE)	
5	ITA 3812/MUM/2026	2019-20	[A] CHANDNI ASHIS BAJAJ (E-FILE)	
6	ITA 3998/MUM/2026	2016-17	[A] PRASIDHI GEMS AND JEWELLERS LLP (E-FILE)	
7	ITA 3999/MUM/2026	2022-23	[A] PRASIDHI GEMS AND JEWELLERS LLP (E-FILE)	
8	ITA 5269/MUM/2026	2012-13	[A] PRADEEP KUMAR SINGH DHEENDSA	
9	ITA 5301/MUM/2026	2016-17	[D] CAMLIN FINE SCIENCES LIMITED	
10	ITA 5302/MUM/2026	2019-20	[A] CEAT LIMITED	
11	ITA 5332/MUM/2026	2016-17	[A] PRAJAKTA MAHESH PATIL	
12	ITA 5369/MUM/2026	2022-2023	[A] INDO AMINES LIMITED	
13	ITA 5375/MUM/2026	2022-23	[D] INTERNATIONAL TRADERS	
14	ITA 5416/MUM/2026	2023-24	[A] PUSHTISEVA FOUNDATION	
15	ITA 5420/MUM/2026	2014-15	[A] PRAMOD MUKUND DALVI	
16	ITA 5421/MUM/2026	2013-14	[A] PRAMOD MUKUND DALVI	
17	ITA 5476/MUM/2026	2011-12	[A] PRAMOD RAJARAM RAUT	
18	ITA 5443/MUM/2026	2009-10	[A] PATEL ENTERPRISES	
19	ITA 6662/MUM/2025	2018-19	[A] IIC LIMITED (E-FILE)	
20	ITA 6786/MUM/2025	2009-10	[A] PRESTIGE MULTITRADE LIMITED	
21	ITA 6787/MUM/2025	2009-10	[A] PRESTIGE MULTITRADE LIMITED	
22	ITA 8333/MUM/2025	2022-23	[A] CARRON INVESTMENTS PVT LTD	

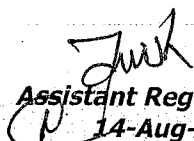
CAUSE LIST OF C BENCH FOR 20-AUGUST-2026 (THURSDAY)**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3****10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 2896/MUM/2026	2012-13	[A] PRAVIN SHAMJI SAVLA (E-FILE)	
24	ITA 3403/MUM/2026	2014-15	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
25	ITA 3404/MUM/2026	2015-16	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
26	ITA 3405/MUM/2026	2016-17	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
27	ITA 3406/MUM/2026	2017-18	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
28	ITA 3407/MUM/2026	2018-19	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
29	ITA 3408/MUM/2026	2019-20	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
30	ITA 3409/MUM/2026	2020-21	[D] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
31	ITA 3613/MUM/2026	2014-15	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
32	ITA 3614/MUM/2026	2015-16	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
33	ITA 3615/MUM/2026	2016-17	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
34	ITA 3616/MUM/2026	2017-18	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
35	ITA 3617/MUM/2026	2018-19	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
36	ITA 3618/MUM/2026	2019-20	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
37	ITA 3619/MUM/2026	2020-21	[A] CHANDRIKA HEMENDRA KAPADIA (E-FILE)	
38	ITA 4794/MUM/2026	2016-17	[A] CAMLIN FINE SCIENCES LIMITED	
39	ITA 5062/MUM/2026	2018-19	[A] PRAVEEN SOPAN TOTRE	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 21-AUGUST-2026 (FRIDAY)****BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER****IN COURT ROOM 3****10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5477/MUM/2026	2017-18	[A] INDRAPRAKASH KAILASHCHANDRA DHOOT	
2	ITA 5480/MUM/2026	2018-19	[A] IMPERIAL CONSULTANTS AND SECURITIES LIMITED	
3	ITA 5483/MUM/2026	2013-14	[A] I R F EDUCATIONAL TRUST	
4	ITA 5487/MUM/2026	2015-16	[A] I R F EDUCATIONAL TRUST	
5	ITA 5530/MUM/2026	2017-18	[A] CHANCHAL SHARMA	*
6	ITA 5541/MUM/2026	2022-23	[A] INDIAN CLEARING CORPORATION LIMITED	
7	ITA 5573/MUM/2026	2023-24	[A] PARAG SHARADCHANDRA NABAR	
8	ITA 5498/MUM/2026	2012-13	[A] M/S. CITYMAKER BUILDERS PRIVATE LIMITED	
9	ITA 5599/MUM/2026	2026-27	[A] CHURCH OF OUR LADY OF HEALTH	
10	ITA 5608/MUM/2026	2026-27	[A] CHURCH OF OUR LADY OF FATIMA	
11	ITA 5609/MUM/2026	2026-27	[A] CHURCH OF OUR LADY OF THEE SEA	
12	ITA 5614/MUM/2026	2027-28	[A] INDIA FIRST FOUNDATION	
13	ITA 5490/MUM/2026	2010-11	[A] JUGALKISHOR BHAGWANSHAI KHUNTETA	
14	ITA 5499/MUM/2026	2009-10	[A] JUGALKISHOR BHAGWANSHAI KHUNTETA	
15	ITA 5439/MUM/2026	2015-16	[A] M/S. CWRE WIND POWER PRIVATE LIMITED	*


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 17-AUGUST-2026 (MONDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6045/MUM/2024	2017-18	[A] RAJEEV VASANT SHETH (E-FILING)	
2	ITA 7965/MUM/2025	2013-14	[D] RENAISSANCE INDUS INFRA PRIVATE LIMITED (E-FILE)	
3	ITA 8276/MUM/2025	2015-16	[A] DEVRAT OVERSEAS	
4	CO 229/MUM/2026	2017 18	[A] DELNAZ HOMI SUKHESHWALLA	
5	ITA 1136/MUM/2026	2017 18	[D] DELNAZ HOMI SUKHESHWALLA (E-FILE)	
6	ITA 2335/MUM/2026	2017-18	[D] DIPAK RAMA MHATRE (E-FILE)	
7	ITA 2336/MUM/2026	2018-19	[D] DIPAK RAMA MHATRE (E-FILE)	
8	ITA 4745/MUM/2026	2015-16	[A] MAVAIYA ENTERPRISES PRIVATE LIMITED (THROUGH VINOD VADHAIYA BEING EX DIRECTOR OF THE COMPANY)	
9	ITA 4746/MUM/2026	2016-17	[A] MAVAIYA ENTERPRISES PRIVATE LIMITED (THROUGH VINOD VADHAIYA BEING EX DIRECTOR OF THE COMPANY)	
10	ITA 4765/MUM/2026	2008-09	[A] MAX SPARE LIMITED	
11	ITA 4815/MUM/2026	2013	[D] MEHUL DINESH KOTHARI	
12	ITA 4823/MUM/2026	2012-13	[A] MANOJ RAMANLAL DESAI (E-FILE)	
13	ITA 3034/MUM/2026	2011-12	[A] RAJENDRA PUKHRAJMAL LUNKAD (E-FILE)	
14	ITA 5131/MUM/2026	2016-17	[A] DIVYESH CHANDRAKANT SEJPAL LEGAL HEIR OF MUKTABEN CHANDRAKANT SEJPAL	
15	ITA 5159/MUM/2026	2019-20	[A] MARK SALON & SPA PRIVATE LIMITED	
16	ITA 5163/MUM/2026	2018-19	[A] MIGHTY CONSTRUCTIONS PVT LTD	
17	ITA 5164/MUM/2026	2013-14	[A] MONTERIA RESORT PRIVATE LIMITED	
18	ITA 5167/MUM/2026	2020-21	[A] MARINE DRIVE HOSPITALITY AND REALTY PRIVATE LIMITED	
19	ITA 5168/MUM/2026	2021-22	[A] MARINE DRIVE HOSPITALITY AND REALTY PRIVATE LIMITED	
20	ITA 5169/MUM/2026	2022-23	[A] MARINE DRIVE HOSPITALITY AND REALTY PRIVATE LIMITED	
21	ITA 5171/MUM/2026	2021-22	[A] MIG BANDRA REALTORS & BUILDERS PRIVATE LIMITED	
22	ITA 5184/MUM/2026	2013-14	[A] MUKESH DHIRAJLAL MAHETALIA	
23	ITA 5188/MUM/2026	2019-20	[A] DEEPAK SUSHILKUMAR AGARWAL	
24	ITA 5190/MUM/2026	2019-20	[A] R E INFRA-PRIVATE LIMITED.	
25	ITA 5200/MUM/2026	2020-21	[D] DEEPAK FERTILIZERS AND PETROCHEMICALS CORPORATION LIMITED	


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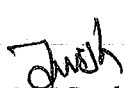
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 18-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5863/MUM/2025	2014-15	[A] DHANRAJ MEGHKUMAR KHONA (E-FILE)	
2	ITA 7739/MUM/2025	2023-24	[D] DHIRAJ OMPRAKASH AGRAWAL (E-FILE)	
3	ITA 7954/MUM/2025	2023-2024	[A] DHIRAJ OMPRAKASH AGRAWAL (E-FILE)	
4	ITA 8314/MUM/2025	2012-13	[A] RAMILA MAHESH MARU (E-FILE)	
5	ITA 8323/MUM/2025	2017-18	[A] DEVANG KANUBHAI VORA	
6	ITA 31/MUM/2026	2014-2015	[A] RAM NITISH KOTAK (E-FILE)	
7	ITA 3149/MUM/2026	2014-15	[A] R MAHENDRA AND CO (E-FILE)	
8	ITA 3367/MUM/2026	2010-11	[A] DSP CORPORATION (E-FILE)	
9	ITA 3821/MUM/2026	2023-24	[A] MASS ONE PRIVATE TRUST (E-FILE)	
10	ITA 3491/MUM/2026	2016-17	[D] RAHUL DISTRIBUTORS PRIVATE LIMITED (E-FILE)	
11	ITA 3492/MUM/2026	2016-17	[D] QUANT CAPITAL SECURITIES PRIVATE LIMITED (E-FILE)	
12	ITA 3512/MUM/2026	2010-11	[A] RAIHAN AHMED (E-FILE)	
13	ITA 4388/MUM/2026	2014-15	[A] DARSHIT BHARAT HARIA (E-FILE)	
14	ITA 5216/MUM/2026	2014-15	[D] DILIPKUMAR BIMRAJ MEHTA	
15	CO 271/MUM/2026	2017-18	[A] DHWAJA COMMODITY SERVICES PRIVATE LIMITED	
16	ITA 5248/MUM/2026	2017-18	[D] DHWAJA COMMODITY SERVICES PRIVATE LIMITED	
17	ITA 5249/MUM/2026	2018-19	[D] M/S RELIANCE JIO INFOCOMM LIMITED	
18	ITA 5262/MUM/2026	2020-21	[A] REAL GEM BUILDTECH PRIVATE LIMITED	
19	ITA 5268/MUM/2026	2022-23	[A] REAL GEM BUILDTECH PRIVATE LIMITED	
20	ITA 5263/MUM/2026	2016-17	[A] MOS UTILITY LIMITED	
21	ITA 5278/MUM/2026	2018-19	[D] RADHA SURENDRA SHARMA	


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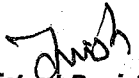
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 19-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4587/MUM/2025	2018-19	[A] RAHULKUMAR BAJAJ CHARITABLE TRUST (E-FILE)	
2	ITA 5595/MUM/2025	2019-20	[A] DINESH HIRAN	
3	ITA 8648/MUM/2025	2011-12	[A] DEEPA JATIN SHAH (E-FILE)	
4	ITA 8668/MUM/2025	2012-13	[A] DEEPA JATIN SHAH (E-FILE)	
5	ITA 9396/MUM/2025	2012-13	[D] RAKHI VIPUL JOGI (E-FILE)	
6	ITA 1942/MUM/2026	2022-23	[A] DIGHI OIL STORAGE PRIVATE LIMITED (E-FILE)	
7	ITA 1341/MUM/2026	N.A	[A] SHREE DEVKINAGAR JAIN SANGH	
8	ITA 1342/MUM/2026	.NA	[A] SHREE DEVKINAGAR JAIN SANGH	
9	ITA 1885/MUM/2026	2014-15	[A] RITA KUMARIA (E-FILE)	
10	ITA 4116/MUM/2026	2009-2010	[A] MATRIX ARCH TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
11	ITA 4144/MUM/2026	2020-2021	[A] DHANLAXMI JASWANTRAI MEHTA (E-FILE)	
12	ITA 2974/MUM/2026	2015-16	[A] RAMNIK NANJI NANDU (E-FILE)	
13	ITA 5279/MUM/2026	2022-23	[A] M/S. RRB REALTORS PRIVATE LIMITED.	
14	ITA 5283/MUM/2026	2021-22	[A] REAL GEM BUILDTECH PRIVATE LIMITED	
15	ITA 5286/MUM/2026	2012-13	[A] REAL GEM BUILDTECH PRIVATE LIMITED	
16	ITA 5291/MUM/2026	2013-14	[A] REAL GEM BUILDTECH PRIVATE LIMITED	
17	ITA 5280/MUM/2026	2014-2015	[A] DEVSHIBHAI PARSHOTTAMBHAI DUNGRANI	
18	ITA 5294/MUM/2026	2013-14	[A] DEVSHIBHAI PARSHOTTAMBHAI DUNGRANI	
19	ITA 5310/MUM/2026	2016-17	[A] DREAM WORLD LANDMARKS LLP	
20	ITA 5312/MUM/2026	2016-17	[D] DINA SATISH SHAH	


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14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 20-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5781/MUM/2024	2017-18	[D] RAMESH PANNALAL RANAWAT (E-FILE)	
2	CO 145/MUM/2025	2017-18	[A] MR RAHUL RAMESH RANAWAT LEGAL HEIR OF LATE MR RAMESH PANNALAL RANAWAT	
3	ITA 5767/MUM/2025	2018-19	[A] MULCHAND SHAMJI CHHEDA HUF	
4	ITA 8267/MUM/2025	2016-17	[A] DIMPLE SANGHVI (E-FILE)	
5	ITA 2817/MUM/2026	2023-24	[A] DETPAK INDIA PRIVATE LIMITED (E-FILE)	
6	ITA 3733/MUM/2026	2013-14	[A] MONGHIBEN TILCHAND SANGHAVI (E-FILE)	
7	ITA 3938/MUM/2026	2022-23	[A] DHWAJA COMMODITY SERVICES PRIVATE LIMITED (E-FILE)	
8	ITA 3939/MUM/2026	2023-24	[A] DHWAJA COMMODITY SERVICE PRIVATE LIMITED (E-FILE)	
9	ITA 5373/MUM/2026	2018-19	[A] DHWAJA COMMODITY SERVICES PRIVATE LIMITED	
10	ITA 1628/MUM/2026	2013-14	[A] SMT. REEMA VIVEK KOTHARI	
11	ITA 2151/MUM/2026	2017-18	[A] MY OWN ECO ENERGY PVT LTD	
12	ITA 2056/MUM/2026	2014-2015	[A] DILIP RAMANLAL DOSHI (E-FILE)	
13	ITA 2241/MUM/2026	2012-13	[A] RATAN JAMSHEDJI BATLIBOI (E-FILE)	
14	ITA 4968/MUM/2026	2022-23	[A] RAJENDRA RANGNATH KUTE	
15	ITA 5330/MUM/2026	2020-2021	[A] RAJINDER KUMAR BAJAJ	
16	ITA 5344/MUM/2026	2016-17	[A] REAL GEM BUILDTECH PRIVATE LIMITED	
17	ITA 5353/MUM/2026	2017-18	[A] REAL GEM BUILDTECH PRIVATE LIMITED	
18	ITA 5401/MUM/2026	2014-15	[A] REAL GEM BUILDTECH PRIVATE LIMITED	
19	ITA 5383/MUM/2026	2019-20	[A] REAL GEM BUILDTECH PRIVATE LIMITED	
20	ITA 5370/MUM/2026	2026-27	[A] MARKET HALAI MEMON JAMAT	
21	ITA 5391/MUM/2026	2015-2016	[A] DEVSHIBHAI PARSHOTTAMBHAI DUNGRANI	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 21-AUGUST-2026 (FRIDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4906/MUM/2026	2020-21	[A] MAHANSARIA ENTERPRISES PRIVATE LIMITED (E-FILE)	
2	ITA 4971/MUM/2026	NA	[A] MULUND EAST VYAPARI ASSOCIATION WELFARE TRUST	
3	ITA 5402/MUM/2026	2014-15	[A] REAL GEM BUILDTECH PRIVATE LIMITED	
4	ITA 5405/MUM/2026	2023-24	[A] DHEERAJ MUKESH JHA	
5	ITA 5414/MUM/2026	2013-14	[A] RESHMA VIKRAM KHANNA	
6	ITA 5418/MUM/2026	2014-15	[A] MANJU SUJEET SHRIVASTAVA	
7	ITA 5419/MUM/2026	2015-16	[A] MANJU SUJEET SHRIVASTAVA	
8	ITA 5437/MUM/2026	2011-12	[A] MAHARASHTRA STATE FINANCIAL CORPORATION	
9	ITA 5447/MUM/2026	2015-16	[A] RICHARD NICHOLAS SERRAO	
10	ITA 5449/MUM/2026	2018-19	[A] MEERA MILIND NARVEKAR	
11	ITA 5465/MUM/2026	2016-2017	[A] DIVYA KAPIL MALHOTRA	
12	ITA 5513/MUM/2026	2022-23	[A] MINTOAK INNOVATIONS PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 17-AUGUST-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 7****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 974/MUM/2021	2016-17	[A] TATA AIA LIFE INSURANCE CO. LTD.	
2	ITA 1621/MUM/2022	2008-09	[D] MADAN S. KOLAMBEKAR	
3	ITA 1622/MUM/2022	2009-10	[D] MADAN SHANTARAM . KOLAMBEKAR	
4	ITA 2774/MUM/2022	2006-2007	[A] MADAN SHANTARAM KOLAMBEKAR	
5	ITA 2775/MUM/2022	2008-2009	[A] MADAN SHANTARAM KOLAMBEKAR	
6	ITA 2776/MUM/2022	2009-10	[A] MADAN SHANTARAM KOLAMBEKAR	
7	ITA 2777/MUM/2022	2007-2008	[A] MADAN SHANTARAM KOLAMBEKAR	
8	ITA 241/MUM/2024	2004-05	[A] MADAN SHANTARAM KOLAMBEKAR	
9	ITA 242/MUM/2024	2005-06	[A] MADAN SHANTARAM KOLAMBEKAR	
10	ITA 1586/MUM/2025	2003-04	[A] MADAN SHANTARAM KOLAMBEKAR	
11	ITA 8579/MUM/2025	2005-06	[A] MADAN SHANTARAM KOLAMBEKAR	
12	ITA 8580/MUM/2025	2006-07	[A] MADAN SHANTARAM KOLAMBEKAR	
13	ITA 8581/MUM/2025	2007-08	[A] MADAN SHANTARAM KOLAMBEKAR	
14	ITA 8582/MUM/2025	2008-09	[A] MADAN SHANTARAM KOLAMBEKAR	
15	ITA 8583/MUM/2025	2009-10	[A] MADAN SHANTARAM KOLAMBEKAR	
16	ITA 5981/MUM/2025	2014-15	[D] KAGOME FOODS INDIA PRIVATE LIMITED (E-FILE)	
17	ITA 8252/MUM/2025	2016-17	[A] TABASSUM SABIR SHAIKH (E-FILE)	
18	ITA 8584/MUM/2025	2015-16	[A] TEJRAJ DOSHI	
19	ITA 8277/MUM/2025	2011-12	[A] EMMANUEL PRODUCTIONS PRIVATE LIMITED	
20	BMA 23/MUM/2026	2018-19	[A] DIPTI DINESH DOSHI (E-FILE)	
21	BMA 27/MUM/2026	2019-20	[A] NISHANT SHARMA (E-FILE)	
22	BMA 28/MUM/2026	2020-21	[A] NISHANT SHARMA (E-FILE)	
23	BMA 30/MUM/2026	2022-23	[A] NISHANT SHARMA (E-FILE)	
24	ITA 247/MUM/2026	1992-93	[A] HITEN PRASAN DALAL (E-FILE)	
25	ITA 294/MUM/2026	2006-07	[D] TECH MAHINDRA BPO LIMITED (NOW MERGED WITH TECH MAHINDRA LIMITED) (E-FILE)	
26	ITA 3167/MUM/2026	2017-18	[D] EXSTO FOUNDATION ENTERPRISES & RESERVES LIMITED (E-FILE)	
27	ITA 4334/MUM/2026	2019-20	[A] CHAITALI ANKIT PAREKH (E-FILE)	
28	ITA 4383/MUM/2026	2011-12	[A] MR. VIJAY BALKRISHNA KHADE (LEGAL HEIR OF LATE SHRI BALKRISHNA BABAJI KHADE (E-FILE)	
29	ITA 4391/MUM/2026	2017-2018	[A] LALITA MUKESH BAFNA (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 18-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 7****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3486/MUM/2024	2013-14	[D] EXPO GAS CONTAINERS LIMITED (E-FILED)	
2	ITA 3515/MUM/2024	2013-14	[A] EXPO GAS CONTAINERS LIMITED	
3	ITA 8370/MUM/2025	2017-18	[A] KIMIYA ENGINEERS PRIVATE LIMITED (E-FILE)	
4	BMA 29/MUM/2026	2021-22	[A] NISHANT SHARMA (E-FILE)	
5	ITA 1506/MUM/2026	2019-20	[A] HITEN DHIRAJLAL SHAH (E-FILE)	
6	ITA 3128/MUM/2026	2017-18	[A] KRYSTAL AVIATION SERVICES PRIVATE LIMITED (E-FILE)	
7	ITA 3674/MUM/2026	2019-20	[A] TIGON REALITY PRIVATE LIMITED (E-FILE)	
8	ITA 3845/MUM/2026	2020-21	[A] ROCHE DIABETES CARE INDIA PRIVATE LIMITED (E-FILE)	
9	ITA 3892/MUM/2026	2013-14	[A] MAYFAIR SYMPHONY SPRINGS CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
10	ITA 3893/MUM/2026	2014-15	[A] MAYFAIR SYMPHONY SPRINGS CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
11	ITA 3901/MUM/2026	2017-18	[A] ARUNDHATI PRASANNAKUMAR KANE (E-FILE)	
12	ITA 4107/MUM/2026	2026-2027	[A] MGT CHARITABLE AND HUMAN RIGHTS FOUNDATION (E-FILE)	
13	ITA 4108/MUM/2026	2026-2027	[A] MGT CHARITABLE AND HUMAN RIGHTS FOUNDATION (E-FILE)	
14	ITA 4300/MUM/2026	2022-2023	[A] HUSEIN MUSTAFA KHARGONWALA (E-FILE)	
15	ITA 4312/MUM/2026	2021-22	[A] TATA SONS PRIVATE LIMITED (E-FILE)	
16	ITA 4313/MUM/2026	2022-23	[A] TATA SONS PRIVATE LIMITED (E-FILE)	
17	ITA 4360/MUM/2026	2020 - 2021	[A] K ASHAR AND CO (E-FILE)	
18	ITA 4433/MUM/2026	2007-2008	[A] HEXAGON VYAPAAR PRIVATE LIMITED (E-FILE)	
19	ITA 4475/MUM/2026	2014-15	[A] KAUSHIK LAXMIDAS POPAT (E-FILE)	
20	ITA 4478/MUM/2026	2019-20	[D] E-CITY DIGITAL CINEMAS PVT LTD (E-FILE)	
21	ITA 4511/MUM/2026	2016-2017	[A] TUAN GEMS PRIVATE LIMITED (E-FILE)	
22	ITA 4967/MUM/2026	2018-19	[A] HUHTAMAKI INDIA LIMITED	
23	ITA 5010/MUM/2026	2019-20	[D] KANAD MERCANTILE AND TRADING PRIVATE LIMITED	
24	ITA 5094/MUM/2026	2017-2018	[A] KANAN KNITWEAR	

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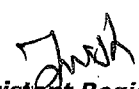
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 19-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUETH, ACCOUNTANT MEMBER****IN COURT ROOM 7****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7101/MUM/2025	2018-19	[A] LATE KISHOREKANT BHIMJI SANGHVI	
2	ITA 8379/MUM/2025	2010-11	[A] M/S. EVERONN POWER LIMITED	
3	ITA 9286/MUM/2025	2018-2019	[A] ELENA POWER AND INFRASTRUCTURE LIMITED (E-FILE)	
4	ITA 424/MUM/2026	2017-18	[A] M/S. TIGAKSHA METTALICS PRIVATE LIMITED	
5	ITA 535/MUM/2026	2019-20	[A] HOLISTIC REMEDIES PVT. LTD (E-FILE)	
6	ITA 3069/MUM/2026	2014-15	[A] KISHOR NIHALCHAND JAIN (E-FILE)	
7	ITA 3228/MUM/2026	2011-12	[A] KBA INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
8	ITA 3437/MUM/2026	2016-17	[A] ELEVAR DIGITEL INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
9	ITA 4070/MUM/2026	2026-27	[A] MAHARASHTRA STATE ROAD TRANSPORT CORPORATION (E-FILE)	
10	ITA 4364/MUM/2026	2016-17	[A] HEALTH PROMOTION TRUST (E-FILE)	
11	ITA 4535/MUM/2026	2021-22	[A] TATA MOTORS PASSENGER VEHICLES LIMITED (E-FILE)	
12	ITA 4595/MUM/2026	2021-22	[A] TERRALIGHT SOLAR ENERGY TINWARI PRIVATE LIMITED	
13	ITA 4598/MUM/2026	2008-09	[A] ESKAY HOSPITALITY SERVICES (INDIA) PRIVATE LIMITED	
14	ITA 4634/MUM/2026	2018-19	[A] TIG INFRASTRUCTURE PRIVATE LIMITED	
15	ITA 4676/MUM/2026	2017-18	[D] HATHWAY CABLE AND DATACOM LIMITED	
16	ITA 4688/MUM/2026	2018-19	[A] KISMET EXPORTS AND INVESTMENTS PVT LTD	
17	ITA 4691/MUM/2026	2016-17	[A] TRISHNA TRADING SERVICES PRIVATE LIMITED	
18	ITA 4692/MUM/2026	2018-19	[A] TRISHNA TRADING SERVICES PRIVATE LIMITED	
19	ITA 4693/MUM/2026	2019-20	[A] TRISHNA TRADING SERVICES PRIVATE LIMITED	
20	ITA 4694/MUM/2026	2020-21	[A] TRISHNA TRADING SERVICES PRIVATE LIMITED	
21	ITA 4724/MUM/2026	2015-2016	[A] KINTU KISHORE BAJAJ	
22	ITA 5139/MUM/2026	2022-23	[A] KOTAK SECURITIES LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 20-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 7****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4387/MUM/2023	2015-16	[A] MR. KUSH N. SHAH	
2	ITA 6355/MUM/2025	2017-2018	[A] EDUMATRIX SERVICES I PVT LTD (E-FILE)	
3	ITA 8283/MUM/2025	2022-23	[A] EYE FOCUS ENTERTAINMENT	
4	ITA 1202/MUM/2026	2016-17	[A] KRISHNA SHRWAN SUREKA	
5	ITA 1348/MUM/2026	2017-18	[A] KISHOR HIMATLAL MEHTA	
6	ITA 1711/MUM/2026	2013-14	[A] MERIDIAN CLOTHING COMPANY PRIVATE LIMITED	
7	ITA 1712/MUM/2026	2014-15	[A] MERIDIAN CLOTHING COMPANY PRIVATE LIMITED	
8	ITA 1713/MUM/2026	2015-16	[A] MERIDIAN CLOTHING COMPANY PRIVATE LIMITED	
9	ITA 2223/MUM/2026	2008-09	[A] ESQUE FINMARK PVT LTD (E-FILE)	
10	ITA 2224/MUM/2026	2018-19	[A] ESQUE FINMARK PVT LTD (E-FILE)	
11	ITA 2225/MUM/2026	2022-23	[A] ESQUE FINMARK PVT LTD (E-FILE)	
12	ITA 2442/MUM/2026	2026-27	[A] SUJATA BIRLA FOUNDATION (E-FILE)	
13	ITA 2505/MUM/2026	2026-27	[A] SUJATA BIRLA FOUNDATION (E-FILE)	
14	ITA 3255/MUM/2026	2011-12	[D] KONARK PRODUCTS (E-FILE)	
15	CO 203/MUM/2026	2011-12	[A] KONARK PRODUCTS INTERNATIONAL PVT LTD. SUCCESSOR TO KONARK PRODUCTS (E-FILE)	
16	ITA 3419/MUM/2026	2007-08	[D] HINDVA IMPEX (E-FILE)	
17	ITA 4025/MUM/2026	2027-28	[A] MEHLI MEHTA MUSIC FOUNDATION (E-FILE)	
18	ITA 4026/MUM/2026	2027-28	[A] MEHLI MEHTA MUSIC FOUNDATION (E-FILE)	
19	ITA 4726/MUM/2026	2020-21	[A] KSB LIMITED	
20	ITA 4731/MUM/2026	2012-13	[A] HRISHIKA LOGISTICS	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 21-AUGUST-2026 (FRIDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUETH, ACCOUNTANT MEMBER****IN COURT ROOM 7****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6017/MUM/2024	2017-18	[A] KINTU KISHORE BAJAJ (U/S 263)	
2	BMA 20/MUM/2026	2019-20	[A] JACOB GUSTAV SPORON FIEDLER (E-FILE)	
3	ITA 4223/MUM/2026	2013-14	[A] TATER REALTY (E-FILE)	
4	ITA 4224/MUM/2026	2014-15	[A] TATER REALTY (E-FILE)	
5	ITA 5151/MUM/2026	2012-13	[A] HORIZONTAL VENTURES PRIVATE LIMITED	
6	ITA 5276/MUM/2026	2012-13	[D] HORIZONTAL VENTURES PRIVATE LIMITED	
7	ITA 5173/MUM/2026	AY 2009-10	[A] EQUINOX BUSINESS PARKS PRIVATE LIMITED	
8	ITA 5174/MUM/2026	2017-18	[A] THARWANI CONSRUCTIONS PRIVATE LIMITED	
9	ITA 5175/MUM/2026	2017-18	[A] HARRESH NAVNITRAI MEHTA	
10	ITA 5192/MUM/2026	2026-27	[A] HAJI HAROON SIDDIK CHARITABLE TRUST	
11	ITA 5206/MUM/2026	2020-21	[D] K SERA SERA MINIPLEX LIMITED	
12	ITA 5214/MUM/2026	2018-2019	[D] HCC INFRASTRUCTUR COMPANY LIMITED (EARLIER AS HCC CONCESSIONS LIMITED	
13	ITA 5237/MUM/2026	2013-14	[D] HIRALAL CHHAGANLAL & CO	
14	ITA 5260/MUM/2026	2015-16	[D] KIRAN DILIP SALASKAR	
15	CO 264/MUM/2026	2015-16	[A] KIRAN DILIP SALASKAR	
16	ITA 5264/MUM/2026	2017-18	[A] HAFIZ DAWOOD CHANGANI	
17	ITA 5273/MUM/2026	2027-28	[A] EKTA RURAL FOUNDATION	
18	ITA 7900/MUM/2026	2024-25	[A] M/S HYBRID ADTECH P LTD.	

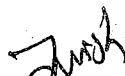

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 17-AUGUST-2026 (MONDAY)**

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2**AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1796/MUM/2025	2017-18	[D] M/S. VENUS INTERNATIONAL (E-FILE)	
2	ITA 283/MUM/2026	2019-20	[A] JAYA AMITABH BACHCHAN (E-FILE (SMC))	
3	IT(SS)A 284/MUM/2026	2020-21	[A] JAYA AMITABH BACHCHAN (E-FILE)	
4	ITA 1398/MUM/2026	2011-12	[A] SHABBIR ABBAS PATEL	
5	ITA 2921/MUM/2026	2017-2018	[A] JEEVANLAL RIKHABCHAND JAIN (E-FILE)	
6	ITA 4222/MUM/2026	2023-24	[A] MAHANAGAR GAS LIMITED (E-FILE)	
7	ITA 4376/MUM/2026	2022-23	[A] UDAY KHIMJI SHAH (E-FILE)	
8	ITA 4434/MUM/2026	2014-15	[A] UNITOUCH CREATIONS LLP (E-FILE)	
9	ITA 4476/MUM/2026	2013-14	[A] UNITOUCH CREATIONS LLP (E-FILE)	
10	ITA 4449/MUM/2026	2013-2014	[A] VALLABHJI MALSI & CO. (E-FILE)	
11	ITA 4653/MUM/2026	2017-18	[A] VANSI DEVEOPERS PVT LTD	
12	ITA 4672/MUM/2026	2011-12	[D] VIDYAVIHAR CONTAINERS LIMITED	
13	ITA 4675/MUM/2026	2012	[D] FEDERAL BRANDS LIMITED	
14	ITA 4680/MUM/2026	2017-18	[A] VIKAS KHUSHILAL DAK	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 18-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7010/MUM/2025	2017-18	[A] SHILPA RAJENDRA SHAH	
2	ITA 463/MUM/2026	2009-10	[A] SHYAM NARAYAN AND BROTHERS (E-FILE)	
3	ITA 464/MUM/2026	2010-11	[A] SHYAM NARAYAN AND BROTHERS (E-FILE)	
4	ITA 2300/MUM/2026	2016-17	[D] VEDARAMBH PROPERTIES LLP (E-FILE)	
5	ITA 2620/MUM/2026	2011-12	[A] JAYANT EXTRACTION INDUSTRIES PRIVATE LIMITED (E-FILE)	
6	ITA 2997/MUM/2026	2023-24	[A] JEETEN JAYSHUKHLAL MEHTA (E-FILE)	
7	ITA 3461/MUM/2026	2016-17	[A] SADGURU ASHISH CONSTRUCTION (E-FILE)	
8	ITA 4271/MUM/2026	2011-12	[A] JTD ENTERTAINMENT MEDIA PVT LTD (E-FILE)	
9	ITA 4318/MUM/2026	2021-22	[A] JEWEL IMPEX PRIVATE LIMITED (E-FILE)	
10	ITA 4359/MUM/2026	2017-18	[A] MEENA LALIT JAIN (E-FILE)	
11	ITA 4570/MUM/2026	2017-18	[D] MEENAKSHI MOTI SAGAR	
12	ITA 4677/MUM/2025	2011-12	[A] M/S FORTPOINT AUTOMOTIVE (CARS) PRIVATE LIMITED (E-FILE)	
13	ITA 4661/MUM/2026	2017-18	[A] MANISH MANGILAL JAIN	
14	ITA 4717/MUM/2026	2011-12	[A] MANOJ RAMANLAL DESAI	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

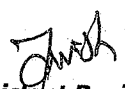
CAUSE LIST OF F BENCH FOR 19-AUGUST-2026 (WEDNESDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

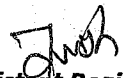
AT 10:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 953/MUM/2025	2019-20	[A] JAYESH GANGARAM NADKARNI (E-FILING)	
2	ITA 9500/MUM/2025	2009-10	[D] JIK INDUSTRIES LIMITED (E-FILE)	
3	ITA 892/MUM/2026	2017-18	[A] M/S. FAROUK SODAGAR DARVESH AND CO. PVT LTD	
4	ITA 1429/MUM/2026	2020-2021	[A] VAIBHAV MORARKA (E-FILE)	
5	ITA 1522/MUM/2026	2015-16	[A] SHRI VENKATESH MULTI STATE CO-OPERATIVE CREDIT SOCIETY (E-FILE)	
6	ITA 1523/MUM/2026	2016-17	[A] SHRI VENKATESH MULTI STATE CO-OPERATIVE CREDIT SOCIETY (E-FILE)	
7	ITA 2994/MUM/2026	2023-2024	[A] JAANVI PRATIK KISHNANI (E-FILE)	
8	ITA 4168/MUM/2026	2020-21	[A] SAIKATA SUMAN GANGULY (E-FILE)	
9	ITA 4177/MUM/2026	2012-13	[A] SILVER OAK INFRASTRUCTURE & DEVELOPERS (E-FILE)	
10	ITA 4182/MUM/2026	2016-17	[A] STEELEX (E-FILE)	
11	IT(SS)A 4211/MUM/2026	2024-25	[A] SHIVANI AMIT DAHANUKAR (E-FILE)	
12	ITA 4218/MUM/2026	2017-2018	[A] SATISH JAMNADAS DATTANI (E-FILE)	
13	ITA 4246/MUM/2026	2023-2024	[A] SURESH NARAYAN SHETTY (E-FILE)	


Assistant Registrar
19-14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 20-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6825/MUM/2025	2022-23	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
2	ITA 6934/MUM/2025	2022-23	[A] V R CONSTRUCTORS PRIVATE LIMITED	
3	ITA 3155/MUM/2026	2023-24	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
4	ITA 3343/MUM/2026	2022-23	[A] JASPALSINGH PREHLADSINGH CHANDOCK (E-FILE)	
5	ITA 5392/MUM/2026	2022-23	[D] JASPALSINGH PREHLADSINGH CHANDOCK	
6	ITA 4866/MUM/2026	2020-21	[A] M/S. JSW CEMENT LIMITED (E-FILE)	
7	ITA 4867/MUM/2026	2021-22	[A] M/S. JSW CEMENT LIMITED (E-FILE)	
8	ITA 4997/MUM/2026	2013-14	[A] M/S. JSW STEEL LIMITED	
9	ITA 4919/MUM/2026	2011-12	[D] VIKAS JAIN (E-FILE)	
10	ITA 4920/MUM/2026	2012-13	[D] VIKAS JAIN (E-FILE)	
11	ITA 4921/MUM/2026	2013-14	[D] VIKAS JAIN (E-FILE)	
12	ITA 4933/MUM/2026	2018-19	[D] JINAL ROMESH SALIA (E-FILE)	
13	ITA 5042/MUM/2026	2012-13	[A] UDAYLAL NARMAL JAIN	
14	ITA 5068/MUM/2026	2023-24	[A] FLEET MANAGEMENT MARITIME EDUCATION ACADEMY	
15	ITA 5096/MUM/2026	2021-22	[A] VISHESH SURENDRA KAMBLI	
16	ITA 5285/MUM/2026	2017-18	[D] VISHNU MOHANLAL BANWANI	
17	ITA 5287/MUM/2026	2018-19	[D] VISHNU MOHANLAL BANWANI	
18	ITA 5326/MUM/2026	2016-17	[D] VISHNU MOHANLAL BANWANI	
19	ITA 5324/MUM/2026	2015-16	[D] VISHNU MOHANLAL BANWANI	
20	ITA 5289/MUM/2026	2026-27	[A] UNITE CHARITABLE TRUST	
21	ITA 5378/MUM/2026	2017-18	[A] JANTA WAFERS PVT LTD	
22	ITA 5352/MUM/2026	2014-15	[A] VARDHAMAN GEM EXPORTS PVT. LTD.	
23	ITA 5397/MUM/2026	2013-14	[A] VARDHAMAN GEM EXPORTS PVT. LTD.	
24	ITA 5394/MUM/2026	2015-16	[A] UNIVERSAL EDUCATION MISSIONS TRUST	
25	ITA 5406/MUM/2026	2017-18	[A] JAY NANDA MATAJI CO-OPERATIVE CREDIT SOCIETY LIMITED	
26	ITA 5417/MUM/2026	2012-13	[A] USHA SUNIL MAHESHWARI	


Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 21-AUGUST-2026 (FRIDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2****AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1387/MUM/2026	2017-18	[A] SBI AMBERNATH EAST BR (E-FILE)	
2	ITA 1388/MUM/2026	2016-17	[A] STATE BANK OF INDIA ANDHERI IFB BRANCH (E-FILE)	
3	ITA 1423/MUM/2026	2016-17	[A] STATE BANK OF INDIA ZONE EAST MUMBAI (E-FILE)	
4	ITA 1424/MUM/2026	2017-18	[A] STATE BANK OF INDIA ZONE EAST MUMBAI (E-FILE)	
5	ITA 1763/MUM/2026	2017-18	[A] SBI RACPC GHATKOPAR WEST BRANCH (E-FILE)	
6	ITA 2486/MUM/2026	2017-18	[A] STATE BANK OF INDIA (E-FILE)	
7	ITA 5463/MUM/2026	2017-18	[A] STATE BANK OF INDIA	
8	ITA 5546/MUM/2026	2017-18	[A] STATE BANK OF INDIA	
9	ITA 5768/MUM/2026	2017-18	[A] STATE BANK OF INDIA (E-FILE)	
10	ITA 5903/MUM/2026	2017-18	[A] STATE BANK OF INDIA CAG	
11	ITA 5956/MUM/2026	2017-18	[A] STATE BANK OF INDIA (E-FILE)	
12	ITA 5957/MUM/2026	2017-18	[A] STATE BANK OF INDIA (E-FILE)	
13	ITA 6025/MUM/2026	2016-17	[A] STATE BANK OF INDIA (E-FILE)	
14	ITA 6026/MUM/2026	2016-17	[A] STATE BANK OF INDIA (E-FILE)	
15	ITA 6027/MUM/2026	2016-17	[A] STATE BANK OF INDIA (E-FILE)	
16	ITA 6160/MUM/2026	2017-18	[A] STATE BANK OF INDIA	
17	ITA 6618/MUM/2026	2017-18	[A] STATE BANK OF INDIA RACPC CHINCHPOKLI (E-FILE)	
18	ITA 6629/MUM/2026	2016-17	[A] STATE BANK OF INDIA (E-FILE)	
19	ITA 7200/MUM/2026	2016-17	[A] STATE BANK OF INDIA	
20	ITA 7340/MUM/2026	2016-17	[A] STATE BANK OF INDIA TRADE FINANCE CPC BRANCH	
21	ITA 7687/MUM/2026	2016-17	[A] STATE BANK OF INDIA MAHARAJ	
22	ITA 7759/MUM/2026	2016-17	[A] STATE BANK OF INDIA	
23	ITA 7846/MUM/2026	2016-17	[A] STATE BANK OF INDIA	
24	ITA 7847/MUM/2026	2017-18	[A] STATE BANK OF INDIA	
25	ITA 7848/MUM/2026	2016-17	[A] STATE BANK OF INDIA CENTRALISED CLEARING PROCESSING CENTRE	
26	ITA 7896/MUM/2026	2016-17	[A] STATE BANK OF INDIA	
27	ITA 7897/MUM/2026	2016-17	[A] STATE BANK OF INDIA	
28	ITA 7898/MUM/2026	2016-17	[A] STATE BANK OF INDIA	
29	ITA 8195/MUM/2026	2016-17	[A] STATE BANK OF INDIA	

CAUSE LIST OF F BENCH FOR 21-AUGUST-2026 (FRIDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

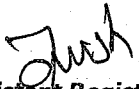
AT 10:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 8196/MUM/2026	2016-17	[A] STATE BANK OF INDIA MADAM CAMA ROAD BR	
31	ITA 8373/MUM/2026	2016-17	[A] STATE BANK OF INDIA	
32	ITA 8472/MUM/2026	2016-17	[A] STATE BANK OF INDIA	
33	ITA 8473/MUM/2026	2017-18	[A] STATE BANK OF INDIA	
34	ITA 8474/MUM/2026	2016-17	[A] STATE BANK OF INDIA	
35	ITA 8475/MUM/2026	2016-17	[A] STATE BANK OF INDIA	
36	ITA 8476/MUM/2026	2017-18	[A] STATE BANK OF INDIA RACPC CHINCHPOKLI	
37	ITA 8477/MUM/2026	2017-18	[A] STATE BANK OF INDIA THANE MAIN BRANCH	
38	ITA 8495/MUM/2026	2017-18	[A] STATE BANK OF INDIA BADLAPUR	
39	ITA 8496/MUM/2026	2017-18	[A] STATE BANK OF INDIA BADLAPUR	
40	ITA 4204/MUM/2026	2010-11	[A] VIVEK VINOD SUREKA (E-FILE)	
41	ITA 5427/MUM/2026	2013-14	[A] VIKAS JAIN	
42	ITA 5433/MUM/2026	2018-19	[A] VANDANA VIJAY KUMAR CHUDAMASA	
43	ITA 5442/MUM/2026	2015-16	[A] UMIYA BHUVAN CO OPERATIVE HOUSING SOCIETY LIMITED	
44	ITA 5450/MUM/2026	2017-18	[A] JAGDISH NARAINDAS CHANDAN	
45	ITA 5506/MUM/2026	2011-12	[A] FAZLURRAHMAN WARIS ALI CHOUDHARY	
46	ITA 5515/MUM/2026	2014-2015	[A] VIVEK SHYAM JOHARI (E-FILE)	
47	ITA 5516/MUM/2026	2022-23	[A] JAGRUTI SEVANTILAL SHAH	
48	ITA 5527/MUM/2026	2012-13	[A] JAY CONSTRUCTION INDIA	
49	ITA 5529/MUM/2026	2017-18	[A] JAY CONSTRUCTION INDIA	
50	ITA 5537/MUM/2026	2023-24	[A] V.S.INTERNATIONAL PRIVATE LIMITED	
51	ITA 5565/MUM/2026	2018-2019	[A] VINOD KUMAR SHARMA	
52	ITA 5627/MUM/2026	2026-27	[A] ST JOHN THE EVANGELIST CHURCH	

July
Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 17-AUGUST-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9****10.30AM**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5546/MUM/2018	2013-14	[A] GRASIM INDUSTRIES LTD	
2	ITA 5547/MUM/2018	2014-15	[A] GRASIM INDUSTRIES LTD	
3	ITA 6405/MUM/2018	2013-14	[D] GRASIM INDUSTRIES LTD	
4	ITA 6406/MUM/2018	2014-15	[D] GRASIM INDUSTRIES LTD	
5	ITA 6263/MUM/2025	2015-16	[A] GIRISH CHMANLAL SANGANI	
6	ITA 6266/MUM/2025	2018-19	[A] GIRISH CHMANLAL SANGANI	
7	ITA 6443/MUM/2025	2010-11	[A] SUKANIYA PROPERTIES PVT. LTD.	
8	ITA 7874/MUM/2025	2010-11	[D] SUKANIYA PROPERTIES PRIVATE LIMITED (E-FILE)	
9	ITA 7124/MUM/2025	2009-10	[A] M/S. SHREE KRISHNA STEELS	
10	ITA 7613/MUM/2025	2015-16	[A] WINPRO INDUSTRIES LIMITED (E-FILE)	
11	ITA 9506/MUM/2025	2019-20	[D] GRID TRADING PRIVATE LIMITED (E-FILE)	
12	CO 99/MUM/2026	2019-20	[A] GRID TRADING PRIVATE LIMITED	
13	ITA 854/MUM/2026	2013-141	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
14	ITA 855/MUM/2026	2014-15	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
15	ITA 856/MUM/2026	2015-16	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
16	ITA 857/MUM/2026	2016-17	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
17	ITA 858/MUM/2026	2017-18	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
18	ITA 1987/MUM/2026	2009-10	[A] SAROJ SHYAMSUNDER MITTAL (E-FILE)	
19	ITA 1737/MUM/2026	2019-20	[A] YERROWDA INVESTMENTS LIMITED (E-FILE)	
20	ITA 5045/MUM/2026	2016-17	[A] SHOBHA HARISH THAWANI	
21	ITA 5204/MUM/2026	2016-17	[D] YASHASHVI VYAPAR & VITT PVT LTD	
22	ITA 5210/MUM/2026	2010-11	[D] SANJEEV HARSHUPRASAD MISHRA	
23	ITA 5231/MUM/2026	2011-12	[D] SANJEEV HARSHUPRASAD MISHRA	
24	ITA 5239/MUM/2026	2009-10	[D] SANJEEV HARSHUPRASAD MISHRA	


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14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 18-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9****10.30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2905/MUM/2022	2012-2013	[A] SHRI SHIRISH CHANDRAKANT SHAH	
2	ITA 2906/MUM/2022	2013-2014	[A] SHRI SHIRISH CHANDRAKANT SHAH	
3	ITA 2907/MUM/2022	2011-2012	[A] SHRI SHIRISH CHANDRAKANT SHAH	
4	ITA 2908/MUM/2022	2010-20211	[A] SHRI SHIRISH CHANDRAKANT SHAH	
5	ITA 2909/MUM/2022	2009-2010	[A] SHRI SHIRISH CHANDRAKANT SHAH	
6	ITA 5476/MUM/2025	2009-10	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
7	ITA 5477/MUM/2025	2010-11	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
8	ITA 5478/MUM/2025	2011-12	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
9	ITA 5479/MUM/2025	2012-13	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
10	ITA 5480/MUM/2025	2013-14	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
11	ITA 6470/MUM/2025	2020-21	[A] THE SHIVRAM CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
12	ITA 7548/MUM/2025	2017-18	[A] M/S. STARLIGHT SYSTEMS (I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
13	ITA 9299/MUM/2025	2013-14	[D] GLENTTRANS SHIPPING & LOGISTICS (I) PRIVATE LIMITED (E-FILE)	
14	ITA 2949/MUM/2026	2015-16	[A] S A REALITY (E-FILE)	
15	ITA 3075/MUM/2026	2013-14	[A] SAYATIBEN BHANWARLAL SANGHVI (E-FILE)	
16	ITA 3158/MUM/2026	2012	[D] GIRRAJ KISHOR AGRAWAL (E-FILE)	
17	ITA 3159/MUM/2026	2018-19	[D] GIRRAJ KISHOR AGRAWAL (E-FILE)	
18	ITA 3160/MUM/2026	2019-20	[D] GIRRAJ KISHOR AGRAWAL (E-FILE (SMC))	
19	ITA 3413/MUM/2026	2013-14	[D] GIRRAJ KISHOR AGRAWAL (E-FILE)	
20	ITA 3414/MUM/2026	2014-15	[D] GIRRAJ KISHOR AGRAWAL (E-FILE)	
21	ITA 3415/MUM/2026	2015-16	[D] GIRRAJ KISHOR AGRAWAL (E-FILE)	
22	ITA 3416/MUM/2026	2016-17	[D] GIRRAJ KISHOR AGRAWAL (E-FILE)	
23	ITA 3417/MUM/2026	2017-18	[D] GIRRAJ KISHOR AGRAWAL (E-FILE)	
24	CO 209/MUM/2026	2012	[A] GIRRAJ KISHOR AGRAWAL	
25	ITA 3565/MUM/2026	2011-12	[A] M/S. XENDER ENTERPRISE PVT. LTD. (E-FILE)	
26	ITA 1950/MUM/2026	2013-14	[A] M/S. SARVESH MERCANTILE PRIVATE LIMITED (E-FILE)	
27	ITA 1951/MUM/2026	2014-15	[A] M/S. SARVESH MERCANTILE PRIVATE LIMITED (E-FILE)	
28	ITA 1952/MUM/2026	2015-16	[A] M/S. SARVESH MERCANTILE PRIVATE LIMITED (E-FILE)	
29	ITA 1953/MUM/2026	2018-19	[A] M/S. SARVESH MERCANTILE PRIVATE LIMITED (E-FILE)	

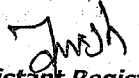
CAUSE LIST OF G BENCH FOR 18-AUGUST-2026 (TUESDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 9

10.30AM

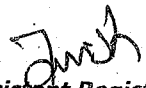
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 5275/MUM/2026	2018-19	[D] SAI BALAJI DEVELOPER	
31	ITA 5282/MUM/2026	2020-21	[A] GODREJ INDUSTRIES LTD	
32	ITA 5296/MUM/2026	2022-23	[A] SNEHAL MAHAVIR PATEL	
33	ITA 5304/MUM/2026	2026-27	[A] SHASHAN SAMRAT SWAPNANAGARI SMT JAIN SANGH	
34	ITA 5315/MUM/2026	2021-22	[A] SUNITA JOSHI	
35	ITA 5317/MUM/2026	2020-21	[A] GOODSPOT ENTERPRISES PRIVATE LIMITED	


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14-Aug-2026



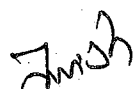
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 19-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9****10.30AM**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2960/MUM/2026	2013-14	[A] SITA POWER LIMITED (E-FILE)	
2	ITA 3339/MUM/2026	2013-14	[A] THE STOCK & BOND TRADING COMPANY (E-FILE)	
3	ITA 3534/MUM/2026	2021-22	[D] SUPER VALUE PROPERTIES PRIVATE LIMITED (E-FILE)	
4	ITA 3538/MUM/2026	2022-23	[D] SANDEEP SIBAL (E-FILE)	
5	ITA 3782/MUM/2026	2022-23	[A] SANDEEP SIBAL (E-FILE)	
6	ITA 3549/MUM/2026	2018-19	[D] SANDESH PREMRAJ MEHTA (E-FILE)	
7	ITA 3561/MUM/2026	2019-20	[A] SHIVAM PARIVAR DEVELOPERS PRIVATE LIMITED (E-FILE)	
8	ITA 3709/MUM/2026	2013-14	[A] SURESHKUMAR AND CO (E-FILE)	
9	ITA 3710/MUM/2026	2014-15	[A] SURESHKUMAR AND CO. (E-FILE)	
10	ITA 3995/MUM/2026	2019-20	[A] GRINTAN KANAKLAL DOSHI (E-FILE)	
11	ITA 4001/MUM/2026	2012-2013	[A] SARLA VASANT THAKKAR (E-FILE)	
12	ITA 7885/MUM/2025	2023-24	[D] GUFIC BIOSCIENCES LIMITED (E-FILE)	
13	CO 30/MUM/2026	2023-24	[A] GUFIC BIOSCIENCES LIMITED (E-FILE)	
14	ITA 123/MUM/2026	2021-22	[A] GOWD SARASWAT BRAHMAN SABHA MUMBAI (E-FILE)	
15	ITA 2093/MUM/2026	2015-16	[A] SANJAY VIJAYRAJ PARMAR (E-FILE)	
16	ITA 4886/MUM/2026	2023-24	[A] SHREE GOREGAON DIGAMBER JAIN MANDIR TRUST (E-FILE)	
17	ITA 4923/MUM/2026	2019-20	[D] SUNDERLAL PRADEEPKUMAR GOYAL (E-FILE)	
18	ITA 4924/MUM/2026	2019-20	[D] SUNDERLAL PRADEEPKUMAR GOYAL (E-FILE)	
19	ITA 5012/MUM/2026	2014-15	[D] G J JAIN ENTERPRISES PVT LTD	
20	CO 227/MUM/2026	2014-15	[A] G J JAIN ENTERPRISES PVT LTD	
21	ITA 5322/MUM/2026	2014-15	[D] GODREJ INDUSTRIES LTD	
22	ITA 5325/MUM/2026	2017-18	[A] SHILPA KAILASH JALAN	
23	ITA 5335/MUM/2026	2011-12	[A] SURESH UJAMSHI TREVADIA	
24	ITA 5336/MUM/2026	2015-16	[D] SATISH GOPICHAND HARCHWANI	
25	ITA 5345/MUM/2026	2010-11	[A] SHAREKHAN LIMITED	
26	ITA 5347/MUM/2026	2014-15	[A] SHAREKHAN LIMITED	


Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 20-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9****10.30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5090/MUM/2024	2010-11	[D] SAP PROPERTIES PVT LTD (E-FILE)	
2	ITA 7618/MUM/2025	2018-19	[A] SUPREME ALLIED SERVICES PRIVATE LIMITED (E-FILE)	
3	ITA 7749/MUM/2025	2010-11	[A] M/S. SAPNA COILS PVT LTD	
4	ITA 7751/MUM/2025	2010-11	[A] M/S. SAPNA COILS PVT LTD	
5	ITA 2/MUM/2026	2020-21	[A] GIRISH DINESHCHANDRA MEHTA	
6	ITA 3/MUM/2026	2018-19	[A] GIRISH DINESHCHANDRA MEHTA	
7	ITA 4/MUM/2026	2019-20	[A] GIRISH DINESHCHANDRA MEHTA	
8	ITA 5/MUM/2026	2017-18	[A] GIRISH DINESHCHANDRA MEHTA	
9	ITA 2402/MUM/2026	2022-23	[D] WAN HAI LINES (INDIA) PRIVATE LIMITED (E-FILE)	
10	ITA 2877/MUM/2026	2011-12	[D] GALPHA LABORATORIES LIMITED (E-FILE)	
11	ITA 2907/MUM/2026	2020-21	[A] S SAGAR SOLITAIRE (E-FILE)	
12	ITA 3760/MUM/2026	2020-21	[A] GREEN GENE ENVIRO-PROTECTION AND INFRASTRUCTURE LIMITED (E-FILE)	
13	ITA 4835/MUM/2026	2014-15	[A] SHANTILAL GANESHMAL KOTHARI (E-FILE)	
14	ITA 3465/MUM/2026	2026-27	[A] SHRI RAMAN SUJATI SEWA TRUST (E-FILE)	
15	ITA 3912/MUM/2026	2020-21	[A] SHETH REALTORS (E-FILE)	
16	ITA 3911/MUM/2026	2019-20	[A] SHETH REALTORS (E-FILE)	
17	ITA 8084/MUM/2026	2019	[D] SHETH REALTORS	
18	ITA 8083/MUM/2026	2020	[D] SHETH REALTORS	
19	ITA 3062/MUM/2026	2018	[D] SHETH REALTORS (E-FILE)	
20	ITA 3072/MUM/2024	2011-12	[A] SHEELA NARESH LODHA (E-FILE)	
21	ITA 5287/MUM/2025	2015-16	[A] SHILPA DHARMENDRA KARIA	
22	ITA 7831/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
23	ITA 7832/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
24	ITA 1042/MUM/2026	2008-09	[A] SARAH FAISAL HAWA (E-FILE)	
25	ITA 2014/MUM/2026	2018-19	[A] GURUPREET KAUR GURJIT SINGH MATTIA	
26	ITA 2382/MUM/2026	2011-12	[D] GOPALA RAMARATNAM (E-FILE)	
27	ITA 4244/MUM/2026	AY 2015-16	[A] SHAMSHUDDIN ISMAIL BOAT (E-FILE)	


Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 21-AUGUST-2026 (FRIDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6475/MUM/2024	2013-14	[A] GANPATRAI JAIGOPAL	
2	ITA 6978/MUM/2025	2014-15	[D] SHRIVALLABH PITTIE INFRAPROJECTS LIMITED (E-FILE)	
3	ITA 8020/MUM/2025	2017-18	[A] SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	
4	ITA 4990/MUM/2026	2022-23	[A] SAVINO DEL BENE FREIGHT FORWARDERS (INDIA) PRIVATE LIMITED	
5	ITA 4998/MUM/2026	2012-13	[A] SANJANA CRYOGENIC STORAGES LTD	
6	ITA 5355/MUM/2026	2019-2020	[A] SIP INFOTECH LIMITED	
7	ITA 5361/MUM/2026	2020-21	[A] SIDDHAYU AYURVEDIC RESEARCH FOUNDATION PVT LTD	
8	ITA 5365/MUM/2026	2019-20	[A] GOODSPOT ENTERPRISES PRIVATE LIMITED	
9	ITA 5367/MUM/2026	2016-17	[A] M/S. SHATRANJ TRADING PRIVATE LIMITED	
10	ITA 5376/MUM/2026	2016-17	[A] LATE SURYAKANT SHANTARAM BANE (THROUGH LEGAL HEIR-SANDEEP SURYAKANT BANE)	
11	ITA 5380/MUM/2026	-	[A] SHRI BRAHMASHATRIYA SORATHIA CASTE WADI TRUST	
12	ITA 5408/MUM/2026	2022-2023 to 2026-2027	[A] GULSHANE RASUL FOUNDATION	
13	ITA 5411/MUM/2026	2026-27	[A] SATPATI MANGELA SAMAJONNATI SANGH	
14	ITA 5060/MUM/2026	2018-19	[A] GOODSPOT ENTERPRISES PRIVATE LIMITED	
15	ITA 5306/MUM/2026	2027-28 TO 2031-32	[A] SHARDABEN BHOGILAL VORA CHARITY TRUST	
16	ITA 5357/MUM/2026	2027-28 TO 2031-32	[A] SHARDABEN BHOGILAL VORA CHARITY TRUST	
17	ITA 5422/MUM/2026	2014-15	[A] SUNSHINE MERCHANTS PRIVATE LIMITED	
18	ITA 5441/MUM/2026	2017-18	[A] SP CONSTRUCTION	
19	ITA 5462/MUM/2026	2016-17	[A] SUNSHINE PROJECTS PVT. LTD.	
20	ITA 6013/MUM/2026	2018-19	[A] SP CONSTRUCTION (E-FILE)	


Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF H BENCH FOR 17-AUGUST-2026 (MONDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 8

AT 10.30 AM

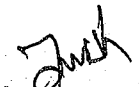
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 118/MUM/2025	2018-2019	[A] TATA CHEMICALS LIMITED	
2	SA 119/MUM/2025	2020-21	[A] TATA CHEMICALS LIMITED	
3	ITA 1762/MUM/2015	2010-11	[D] TATA CHEMICALS LTD	
4	ITA 1522/MUM/2015	2010-11	[A] TATA CHEMICALS LTD	
5	ITA 1480/MUM/2016	2011-12	[D] TATA CHEMICALS LTD	
6	ITA 1589/MUM/2016	2011-12	[A] TATA CHEMICALS LTD	
7	ITA 1946/MUM/2017	2012-13	[A] TATA CHEMICALS LTD	
8	ITA 472/MUM/2018	2013-14	[A] TATA CHEMICALS LTD	
9	ITA 2833/MUM/2019	2014-15	[A] TATA CHEMICALS LTD	
10	ITA 1209/MUM/2021	2016-17	[A] TATA CHEMICALS LTD.	
11	ITA 1279/MUM/2023	2018-2019	[A] TATA CHEMICALS LIMITED	
12	ITA 4013/MUM/2024	2020-21	[A] TATA CHEMICALS LIMITED	
13	ITA 187/MUM/2026	2022-23	[A] TATA CHEMICALS LIMITED	
14	ITA 1940/MUM/2015	2010-11	[D] THOMSON REUTERS INDIA P.LTD	
15	ITA 2467/MUM/2015	2010-11	[A] THOMSON REUTERS INDIA P.LTD	
16	ITA 2235/MUM/2017	2012-13	[A] THOMSON REUTERS INTERNATIONAL SERVICES P.LTD	
17	ITA 6765/MUM/2017	2013-14	[A] THOMSON REUTERS INTERNATIONAL SERVICES P.LTD	
18	ITA 509/MUM/2018	2013-14	[A] THOMSON REUTERS INDIA P.LTD	
19	ITA 7860/MUM/2019	2015-16	[A] THOMSON REUTERS INTERNATIONAL SERVICES PVT LTD.(SUCCESSOR IN INTEREST TO THOMSON REUTERS INDIA SERVICES PVT LTD)	
20	ITA 1080/MUM/2021	2016-17	[A] THOMSON REUTERS INTERNATIONAL SERVICES P. LTD (SUCCESSOR-IN-INTEREST TO THOMSON REUTERS INDIA SERVICES P. LTD)	
21	ITA 611/MUM/2022	2017-18	[A] THOMSON REUTERS INTERNATIONAL SERVICES PVT.LTD(SUCCESSOR IN INTEREST TO THOMSON REUTERS INDIA SERVICES PVT. LTD	
22	ITA 2510/MUM/2022	2018-2019	[A] THOMSON REUTERS INDIA PVT LTD	
23	ITA 2700/MUM/2022	2018-2019	[A] THOMSON REUTERS INTERNATIONAL SERVICES PVT LTD (SUCCESSOR -IN-INTEREST TO THOMSON REUTERS INDIA SERVICES PRIVATE LIMITED)	
24	ITA 8470/MUM/2025	2020-21	[A] SIDDHARTH KISHORE RAHEJA (SMC)	
25	ITA 183/MUM/2026	1997-98	[A] JAYESH KISHORE JHAVERI (SMC)	
26	ITA 3089/MUM/2026	2019-20	[A] KIRAN KANUBHAI TARSARIA (E-FILE-SMC)	
27	ITA 6082/MUM/2026	2017-18	[A] VJTF EDUSERVICES LIMITED (E-FILE-SMC)	
28	ITA 6088/MUM/2026	2016-17	[A] KALPESH HARISH AHUJA (E-FILE-SMC)	
29	ITA 6090/MUM/2026	2017-18	[A] KALPESH HARISH AHUJA (E-FILE-SMC)	
30	ITA 6103/MUM/2026	2011-2012	[A] MALTI TANUJ THAKUR (E-FILE-SMC)	
31	ITA 6107/MUM/2026	2017-2018	[A] TUSHAR UDAY TALWALKAR (E-FILE-SMC)	
32	ITA 6108/MUM/2026	2017-18	[A] JATINDER SINGH HUF (E-FILE-SMC)	

Old Appeals

[Signature]
Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 18-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8717/MUM/2025	2022-23	[A] TELEPERFORMANCE GLOBAL BUSINESS PVT. LTD. (FORMERLY KNOWN AS CRM SERVICES INDIA PVT. LTD. (E-FILE (SG))	
2	ITA 6637/MUM/2024	2021-22	[A] TELEPERFORMANCE GLOBAL BUSINESS PVT. LTD.(FORMERLY KNOWN AS CRM SERVICES INDIA PVT. LTD) (E-FILE (SG))	
3	ITA 4749/MUM/2024	2020-21	[A] TELEPERFORMANCE GLOBAL BUSINESS PVT. LTD. (E-FILE-(SG))	
4	SA 13/MUM/2026	2022-23	[A] SMART CUBE INDIA PRIVATE LIMITED (E-FILE)	
5	ITA 5993/MUM/2024	2021-22	[A] SMART CUBE INDIA PRIVATE LIMITED (SG E-FILING)	
6	ITA 476/MUM/2026	2022-23	[A] SMART CUBE INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 2874/MUM/2017	2012-13	[A] SCHINDLER INDIA PVT. LTD.	
8	ITA 1215/MUM/2021	2016-17	[A] SCHINDLER INDIA P. LTD.	
9	ITA 2009/MUM/2022	2018-19	[A] INTERACTIVE BROKER (INDIA)	
10	ITA 4009/MUM/2024	2020-21	[A] TRANSRAIL LIGHTING LIMITED	
11	ITA 6596/MUM/2024	2021-22	[A] TRANSRAIL LIGHTING LIMITED	
12	IT(TP)A 2498/MUM/2026	2022-23	[A] HOLCIM SERVICES (SOUTH ASIA) PRIVATE LIMITED (E-FILE)	
13	IT(TP)A 2059/MUM/2026	2022-23	[A] THERMO FISHER SCIENTIFIC INDIA PRIVATE LIMITED (E-FILE)	
14	ITA 1368/MUM/2026	2022-23	[A] STERLING AND WILSON RENEWABLE ENERGY LIMITED (E-FILE)	
15	ITA 1148/MUM/2025	2017-18	[A] SHAPOORJI PALLONJI AND COMPANY PVT LTD	
16	ITA 1218/MUM/2025	2017-18	[D] SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED (E-FILE)	
17	ITA 8008/MUM/2025	2022-23	[A] SCOR SE INDIA BRANCH	
18	ITA 9236/MUM/2025	2022-23	[A] HYVA (INDIA) PRIVATE LIMITED	
19	ITA 2030/MUM/2026	2022-23	[A] TTE TECHNOLOGY INDIA PRIVATE LIMITED (E-FILE)	
20	ITA 3125/MUM/2026	2022-23	[A] STATE STREET CORPORATE SERVICES MUMBAI PRIVATE LIMITED (E-FILE)	
21	ITA 2414/MUM/2026	2022-23	[A] INTERCOS INDIA PRIVATE LIMITED (E-FILE)	
22	ITA 303/MUM/2026	2012-13	[A] ANJALI VIPUL VORA (SMC)	
23	ITA 1925/MUM/2026	2012-13	[A] MART OVERSEAS PRIVATE LIMITED (SMC)	
24	ITA 5091/MUM/2026	2020-21	[A] MAHESH VIJAY JOSHI (SMC)	
25	ITA 5126/MUM/2026	2020-21	[A] MIG BANDRA REALTORS & BUILDERS PRIVATE LIMITED (SMC)	


Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 19-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30 AM**

Sr#	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2199/MUM/2022	2018-19	[A] SHAPOORJI PALLONJI INFRASTRUCTURE CAPITAL COMPANY PRIVATE LIMITED	
2	ITA 3821/MUM/2024	2020-21	[A] SHAPOORJI PALLONJI INFRASTRUCTURE CAPITAL COMPANY PVT LTD (E-FILED)	
3	ITA 4941/MUM/2024	2020-21	[A] THOMSON REUTERS INTERNATIONAL SERVICES PRIVATE LIMITED (E-FILE)	
4	ITA 6778/MUM/2024	2021-22	[A] THOMSON REUTERS INTERNATIONAL SERVICES PRIVATE LIMITED (E-FILING)	
5	ITA 6850/MUM/2024	2021-22	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PVT LTD (SUCCESSOR OF NOVI DIGITAL ENTERTAINMENT PVT LTD MERGED WITH STAR INDIA PVT LTD)	
6	ITA 2170/MUM/2026	2022-2023	[A] STERLITE TECHNOLOGIES LIMITED (E-FILE)	
7	ITA 2317/MUM/2026	2022-23	[A] SHAPOORJI PALLONJI ENERGY PRIVATE LIMITED	
8	ITA 2995/MUM/2026	2022-23	[A] TYSON IT SOLUTIONS PRIVATE LIMITED (E-FILE)	
9	ITA 5995/MUM/2026	2020-21	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILE)	
10	ITA 6060/MUM/2026	2021-2022	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILE)	
11	ITA 6802/MUM/2026	2017-18	[D] ISS FACILITY SERVICES INDIA PRIVATE LIMITED	
12	ITA 6803/MUM/2026	2020-21	[D] ISS FACILITY SERVICES INDIA PRIVATE LIMITED (E-FILE)	


Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 20-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5016/MUM/2024	2021-22	[A] SKILLNET SOLUTIONS INDIA PRIVATE LIMITED (SG)	
2	ITA 2331/MUM/2016	2011-12	[A] HINDUSTAN UNILEVER LIMITED	
3	ITA 2354/MUM/2016	2011-12	[D] HINDUSTAN UNILEVER LTD.	
4	ITA 3014/MUM/2017	2012-13	[A] HINDUSTAN UNILIVER LTD	
5	ITA 7325/MUM/2017	2013-14	[A] HINDUSTAN UNILEVER LIMITED	
6	ITA 7264/MUM/2018	2014-15	[A] HINDUSTAN UNILEVER LIMITED	
7	ITA 7306/MUM/2019	2015-16	[A] HINDUSTAN UNILEVER LTD.	
8	ITA 1219/MUM/2021	2016-17	[A] HINDUSTAN UNILEVER LTD.	
9	ITA 2485/MUM/2022	2017-18	[A] HINDUSTAN UNILEVER LIMITED	
10	ITA 2486/MUM/2022	2018-19	[A] HINDUSTAN UNILEVER LIMITED	
11	ITA 2139/MUM/2022	2017-18	[A] SARLA PERFORMANCE FIBERS LIMITED	
12	ITA 2140/MUM/2022	2018-19	[A] SARLA PERFORMANCE-FIBERS LTD.	
13	ITA 769/MUM/2022	2017-18	[A] SIEMENS LIMITED	
14	ITA 2506/MUM/2022	2018-2019	[A] SIEMENS TECHNOLOGY AND SERVICES PRIVATE LIMITED	
15	ITA 2536/MUM/2022	2018-19	[A] SIEMENS LIMITED	
16	ITA 4685/MUM/2024	2020-21	[A] SIEMENS LIMITED	
17	ITA 1513/MUM/2026	2022-23	[A] SIEMENS TECHNOLOGY AND SERVICES PRIVATE LIMITED (E-FILE)	
18	ITA 1599/MUM/2026	2022-23	[A] SIEMENS LIMITED (E-FILE)	
19	ITA 6012/MUM/2024	2021-22	[A] SCHUECO INDIA PRIVATE LIMITED	
20	ITA 2449/MUM/2024	2011-12	[A] M/S TRANSOCEANIC FINANCIAL ENGINEERING PVT. LTD. (E-FILED)	
21	ITA 6555/MUM/2025	2017-18	[A] TRANCOCEAN DRILLING SERVICES (INDIA) PVT LTD	
22	ITA 6948/MUM/2025	2011-12	[A] M/S. TRANSOCEANIC FINANCIAL ENGINEERING PVT LTD	
23	ITA 2220/MUM/2026	2022-23	[A] SMARTSTREAM TECHNOLOGIES INDIA PRIVATE LIMITED	
24	ITA 2838/MUM/2026	2022-23	[A] THOMAS COOK INDIA LIMITED (E-FILE)	
25	ITA 3322/MUM/2026	2022-23	[A] THOMSON REUTERS INTERNATIONAL SERVICES PRIVATE LIMITED (E-FILE)	
26	ITA 3746/MUM/2026	2022-23	[A] INDOSPACE AS INDUSTRIAL PARK PRIVATE LIMITED (E-FILE)	
27	ITA 4993/MUM/2024	2020-21	[A] TUBACEX TUBES AND PIPES PRIVATE LIMITED	
28	ITA 5121/MUM/2026	2016-17	[A] KAMAL PRAVINCHANDRA THAKKAR (SMC)	


Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 21-AUGUST-2026 (FRIDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30 AM**

Srl.	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4104/MUM/2024	2015-16	[A] HINDALCO INDUSTRIES LIMITED	
2	ITA 4614/MUM/2024	2015	[D] HINDALCO INDUSTRIES LTD (E-FILE)	
3	ITA 4901/MUM/2026	2019-20	[A] TANIKA MERCANTILE PRIVATE LIMITED (E-FILE-SMC)	
4	ITA 4908/MUM/2026	2009-10	[A] VIMAL NATVARLAL SHAH (E-FILE-SMC)	
5	ITA 4909/MUM/2026	2010-11	[A] VIMAL NATVARLAL SHAH (E-FILE-SMC)	
6	ITA 728/MUM/2026	2018-19	[A] KASHMIRA RAJNIKANT DOSHI (SMC)	
7	ITA 5519/MUM/2026	2023-24	[A] AARTI ENTERPRISES LLP (SMC)	
8	ITA 5523/MUM/2026	2017-18	[A] VASANT VALLEY IVY CO-OPERATIVE HOUSING SOCIETY LIMITED (SMC)	
9	ITA 318/MUM/2026	2012-13	[A] POWERED MULTITRADE PRIVATE LIMITED (SMC (E-FILE))	
10	ITA 3578/MUM/2026	2022-23	[A] HINDUSTAN UNILEVER LIMITED (E-FILE)	
11	ITA 5138/MUM/2026	2017-18	[A] KIRTIKANT VADILAL VORA (DECEASED) (SMC)	


Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 17-AUGUST-2026 (MONDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE RAKESH KUMAR LODHA, ACCOUNTANT MEMBER****IN COURT ROOM 4****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 9189/MUM/2004	1998-1999	[A] M/S. JP MORGAN CHASE BANK N.S	
2	CO 139/MUM/2013	1998-99	[D] J.P MORGAN CHASE BANK N.A.	
3	ITA 3784/MUM/2006	2002-2003	[D] M/S. J.P. MORGAN CHASE BANK N.A	
4	ITA 3839/MUM/2006	2002-2003	[A] M/S. JP MORGAN CHASE BANK, N.A. (FORMERLY KNOWN AS THE CHASE MANHATTAN BANK)	
5	ITA 3452/MUM/2009	2003-04	[A] J.P. MORGAN CHASE BANK N.A	
6	ITA 3687/MUM/2009	2003-04	[D] M/S. J.P. MORGAN CHASE BANK NA	
7	ITA 3934/MUM/2009	2004-05	[A] J P MORGAN CHASE BANK, N.A	
8	ITA 4471/MUM/2009	2004-05	[D] J.P MORGAN CHASE BANK N.A	
9	ITA 6681/MUM/2012	2005-06	[A] JPMORGAN CHASE BANK N.A	
10	ITA 6707/MUM/2012	2005-06	[D] JPMORGAN CHASE BANK NA	Old
11	ITA 2107/MUM/2014	2009-10	[A] JP MORGAN CHASE BANK NA	Appeals
12	ITA 3155/MUM/2014	2007-08	[D] J.P MORGAN CHASE BANK N.A.	
13	ITA 3407/MUM/2014	2007-08	[A] JP MORGAN CHASE BANK NA	
14	ITA 3408/MUM/2014	2008-09	[A] JPMORGAN CHASE BANK NA	
15	ITA 7449/MUM/2018	2013-174	[A] DBS BANK LTD	
16	ITA 15/MUM/2019	2013-14	[D] DBS BANK LTD.	
17	ITA 6756/MUM/2019	2014-15	[D] DBS BANK LTD	
18	ITA 6416/MUM/2019	2014-15	[A] DBS BANK INDIA LTD.(SUCCESSOR TO DBS BANK LTD., INDIA BRANCHES)	
19	ITA 1412/MUM/2021	2017-18	[A] ATOS INFORMATION TECHNOLOGY HK LTD	
20	ITA 670/MUM/2022	2018-19	[A] ATOS IT SOLUTIONS & SERVICES INC. (FORMERLY KNOWN AS ATOS ORIGIN INC.	
21	ITA 2068/MUM/2022	2019-20	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS ORIGIN SINGAPORE PTE. LTD.)	
22	ITA 2437/MUM/2022	2020-21	[A] UPL MAURITIUS LIMITED ((ROCA))	

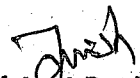
CAUSE LIST OF I BENCH FOR 17-AUGUST-2026 (MONDAY)

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE RAKESH KUMAR LODHA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 2136/MUM/2022	2020-21	[A] UPL CORPORATION LTD. ((ROCA)) - ^{old} Appeals	
24	ITA 4701/MUM/2023	2021-22	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE)PTE. LTD ((ROCA))	
25	ITA 1014/MUM/2025	2009-10	[A] STATE BANK OF INDIA (E-FILING)	
26	ITA 1015/MUM/2025	2016-17	[A] STATE BANK OF INDIA (E-FILING)	
27	ITA 1182/MUM/2025	2009-10	[D] STATE BANK OF INDIA (E-FILE)	
28	ITA 1183/MUM/2025	2016-17	[D] STATE BANK OF INDIA (E-FILE)	
29	ITA 1305/MUM/2025	2022-2023	[A] JYSKE INVEST NYE AKTIEMARKEDER KL (E-FILE)	
30	ITA 820/MUM/2026	2019-20	[A] SUN LIFE ASSURANCE COMPANY OF CANADA (E-FILE)	


Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 18-AUGUST-2026 (TUESDAY)**

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE RAKESH KUMAR LODHA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

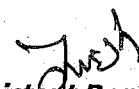
AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3266/MUM/2018	2006-07	[A] MAHESH TIKAMDAS THARANI	
2	ITA 3267/MUM/2018	2007-08	[A] MAHESH TIKAMDAS THARANI	
3	ITA 882/MUM/2023	2014-15	[A] TANO MAURITIUS INDIA FVCI	
4	ITA 2083/MUM/2025	2012-13	[A] BASF SE	
5	ITA 2084/MUM/2025	2022-23	[A] BASF SE	
6	ITA 2949/MUM/2025	2014-15	[A] DEUTSCHE BANK AG-INDIA (E-FILE)	
7	ITA 3326/MUM/2025	2015-16	[A] DEUTSCHE BANK AG (E-FILE)	
8	ITA 3409/MUM/2025	2016-17	[A] DEUTSCHE BANK AG (E-FILE)	
9	ITA 9161/MUM/2025	2012-13	[A] NAVEEN VIRENDRAKUMAR GUPTA	
10	ITA 3189/MUM/2026	2015-16	[A] JITENDRA LAXMANDAS PURSWANI (E-FILE)	
11	ITA 3365/MUM/2026	2017-18	[A] TAJ TV LIMITED (E-FILE)	
12	ITA 3449/MUM/2026	2023-24	[A] ATOS INFORMATION TECHNOLOGY HK LIMITED (E-FILE)	


Assistant Registrar
14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 19-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE RAKESH KUMAR LODHA, ACCOUNTANT MEMBER****IN COURT ROOM 4****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 981/MUM/2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	
2	ITA 1725/MUM/2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	
3	ITA 759/MUM/2023	2019-20	[A] DIEBOLD NIXDORF INCORPORATED	
4	ITA 760/MUM/2023	2020-21	[A] DIEBOLD NIXDORF INCORPORATED	
5	ITA 4842/MUM/2023	2021-22	[A] DIEBOLD NIXDORF INCORPORATED (E-FILED)	
6	ITA 2119/MUM/2025	AY 2022-23	[A] DIEBOLD NIXDORF INCORPORATED (E-FILE)	
7	ITA 768/MUM/2025	2021-22	[D] COMSTAR MAURITTIUS LIMITED (E-FILING)	
8	ITA 5869/MUM/2025	2020-21	[A] HARDEEP BHATT	
9	ITA 3302/MUM/2026	2015-16	[D] WISDOMTREE INDIA INVESTMENT PORTFOLIO INC (E-FILE)	
10	ITA 3460/MUM/2026	2019-20	[A] HIKAL LIMITED (E-FILE)	
11	ITA 3569/MUM/2026	AY 2022-23	[A] GENERAL REINSURANCE AG (E-FILE)	
12	ITA 6793/MUM/2026	2022-23	[D] MOTT MACDONALD LIMITED (E-FILE)	


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52 14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 20-AUGUST-2026 (THURSDAY)**

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE RAKESH KUMAR LODHA, ACCOUNTANT MEMBER**

IN COURT ROOM 4**AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2298/MUM/2023	2018-19	[D] M/S BHATTAD INFRASTRUCTURE PVT LTD	
2	ITA 990/MUM/2024	2018-19	[A] IIRF HOLDINGS I LIMITED	
3	ITA 4735/MUM/2023	2021-22	[A] REFINITIV TRANSACTION SERVICES LTD	
4	ITA 1352/MUM/2025	2022-23	[A] REFINITIV TRANSACTION SERVICE LIMITED	
5	ITA 3121/MUM/2026	2019-20	[A] SAAVN-GLOBAL HOLDINGS, LTD (E-FILE)	
6	IT(IT)A 6487/MUM/2026	2014-15	[D] BURO HAPPOLD LIMITED	
7	IT(IT)A 6488/MUM/2026	2017-18	[D] BURO HAPPOLD LIMITED	
8	IT(IT)A 6778/MUM/2026	2017-18	[A] DEUTSCHE BANK AG (E-FILE)	
9	ITA 1550/MUM/2026	2020-21	[A] OJUS RAMDAS BAXI	
10	ITA 2754/MUM/2026	2018-2019	[A] INDO AMINES LIMITED (E-FILE)	
11	ITA 6227/MUM/2026	2022-23	[A] BCP TOPCO IX PTE LTD	
12	ITA 6328/MUM/2026	2016-17	[A] JAYATEERTH HANAMANT ADUR (E-FILE)	

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Assistant Registrar
SD 14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 21-AUGUST-2026 (FRIDAY)****NIL**

Jush
Assistant Registrar
SD 14-Aug-26

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF J BENCH FOR 17-AUGUST-2026 (MONDAY)

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 11

AT 10.30AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1758/MUM/2015	2009-10	[A] LAFARGE INDIA P.LTD	
2	ITA 1759/MUM/2015	2010-11	[A] LAFARGE INDIA P.LTD	
3	ITA 1863/MUM/2015	2010-11	[D] LAFARGE INDIA P.LTD	
4	ITA 1954/MUM/2015	2007-08	[D] LAFARGE INDIA P.LTD	
5	ITA 1219/MUM/2016	2011-12	[A] LAFARGE INDIA P.LTD	
6	ITA 2022/MUM/2016	2011-12	[D] LAFARGE INDIA P.LTD	
7	ITA 899/MUM/2017	2012-13	[A] LAFARGE INDIA LTD	
8	ITA 7277/MUM/2017	2013-14	[A] NUVOCO VISTAS CORPORATION LIMITED (FORMERLY KNOWN AS LAFARGE INDIA LTD)	
9	ITA 2961/MUM/2015	2009-10	[A] NOMURA FIN SERVICES (INDIA) P.LTD	
10	ITA 1276/MUM/2016	2011-12	[A] NOMURA STRUCTURED FINANCE SERVICES P. LTD	
11	CO 32/MUM/2016	2011-12	[A] NOMURA STRUCTURED FINANCE SERVICES P.LTD	
12	ITA 848/MUM/2016	2011-12	[D] NOMURA STRUCTURED FINANCE SERVICES P.LTD.	
13	ITA 1903/MUM/2017	2008-09	[A] NOMURA FIN SERVICES (INDIA) P. LTD	
14	ITA 1904/MUM/2017	2012-13	[A] NOMURA SERVICES (INDIA) P. LTD	
15	ITA 7348/MUM/2018	2014-15	[A] NOMURA SERVICES INDIA PRIVATE LIMITED	
16	ITA 1819/MUM/2016	2011-12	[A] UBS SECURITIES INDIA P.LTD	
17	ITA 4660/MUM/2023	2018-19	[A] UBS SECURITIES INDIA PRIVATE LIMITED ((ROCA))	
18	ITA 5965/MUM/2024	2021-22	[A] UBS SECURITIES INDIA PRIVATE LIMITED (ROCA)	
19	ITA 8026/MUM/2025	2022-23	[A] MICHAEL PAGE INTERNATIONAL RECRUTMENT PRIVATE LIMITED	
20	ITA 8561/MUM/2025	2016-17	[A] FEROZA GUPTA ((SMC))	
21	ITA 884/MUM/2026	2014-15	[D] M/S. M B TRADE LINK PVT. LTD. (E-FILE(SMC))	
22	ITA 1690/MUM/2026	2012-13	[A] TAKESHI MARKETING-PRIVATE LIMITED (E-FILE(SMC))	
23	ITA 1731/MUM/2026	2016-17	[A] SANJAY MOHAN SHEDGE (E-FILE(SMC))	
24	ITA 3249/MUM/2026	2020-21	[A] HETAL VINIT TELI (E-FILE(SMC))	
25	ITA 3065/MUM/2026	2019-20	[D] ADITYA JAIPRAKASH AGARWAL (E-FILE(SMC))	
26	ITA 4985/MUM/2026	2017-18	[A] PALLAVI NILESH KHIMANI	
27	ITA 6116/MUM/2026	2019-20	[A] DARSHITA SURESHKUMAR CHAUHAN (E-FILE(SMC))	
28	ITA 6127/MUM/2026	2017-18	[A] GOPALJI GANESHPRASAD VAISHYA (E-FILE(SMC))	
29	ITA 6140/MUM/2026	2020-21	[A] VENU MADHAV DANDA (E-FILE(SMC))	
30	ITA 6142/MUM/2026	2014-15	[A] SWARALI SWAPNIL KADAM (E-FILE(SMC))	
31	ITA 6644/MUM/2026	2020-21	[A] SMITA RAJENDRAKUMAR MANJALKAR (E-FILE(SMC))	

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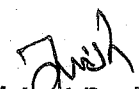
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 18-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 11****AT 10.30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2281/MUM/2015	2010-11	[A] MSPL LTD	
2	ITA 1548/MUM/2016	2011-12	[A] MSPL LTD	
3	ITA 8021/MUM/2019	2015-16	[A] UNILEVER INDUSTRIES PVT LTD.	
4	ITA 6774/MUM/2024	AY 2021-22	[A] MARSH INDIA INSURANCE BROKERS PRIVATE LIMITED (E-FILING)	
5	ITA 8955/MUM/2025	2022-23	[A] RENAISSANCE GLOBAL LIMITED (E-FILE)	
6	ITA 6109/MUM/2026	2014-15	[A] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED (E-FILE)	
7	IT(TP)A 6835/MUM/2026	2014-15	[D] ORACLE FINANCIAL SERVICES SOFTWARE LTD. (E-FILE)	
8	ITA 5943/MUM/2026	2020-21	[A] PRIMETEK PENS PRIVATE LIMITED (E-FILE)	
9	ITA 2670/MUM/2026	2018-2019	[A] SHRITI JINESH BHATT (E-FILE(SMC))	
10	ITA 6305/MUM/2026	2021-22	[A] NAHUR VISHWAKUTIR CHS LTD (E-FILE(SMC))	
11	ITA 6306/MUM/2026	2012-13	[A] SARVAJANIK SEVA TRUST (E-FILE(SMC))	
12	ITA 6318/MUM/2026	2015-16	[A] ANAND SURESH RAJGOR (E-FILE(SMC))	
13	ITA 6326/MUM/2026	2020-21	[A] BALAJI CO -OPERATIVE CREDIT SOCIETY LIMITED (E-FILE(SMC))	
14	ITA 6990/MUM/2026	2014-15	[D] NOVATEUR ELECTRICAL AND DIGITAL SYSTEMS PVT LTD (E-FILE)	
15	ITA 6991/MUM/2026	2013-14	[D] NOVATEUR ELECTRICAL AND DIGITAL SYSTEMS PVT LTD (E-FILE)	
16	ITA 6992/MUM/2026	2015-16	[D] NOVATEUR ELECTRICAL AND DIGITAL SYSTEMS PVT LTD (E-FILE)	
17	ITA 6993/MUM/2026	2016-17	[D] NOVATEUR ELECTRICAL AND DIGITAL SYSTEMS PVT LTD (E-FILE)	


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14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 19-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 11****AT 10.30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2977/MUM/2017	2012-13	[A] NOVARTIS INDIA LTD ((ROCA))	
2	ITA 1413/MUM/2026	2022-23	[A] MORGAN STANLEY INDIA COMPANY PRIVATE LIMITED (E-FILE)	
3	ITA 6804/MUM/2026	2022-23	[D] MUNCHENER RUCKVERSICHERUNGSGESELLSCHAFT AKTIENGESELLSCHAFT IN MUNCHEN ((E-FILE))	
4	ITA 6765/MUM/2026	2010-11	[A] MARICO LIMITED (E-FILE)	
5	ITA 6796/MUM/2026	2020-21	[D] MUREX SOUTHEAST ASIA PRIVATE LIMITED (E-FILE)	
6	ITA 1347/MUM/2026	2014-15	[A] VERSOVA SHRE DARSHAN CO OP HSG SOC. LTD ((SMC))	
7	ITA 6620/MUM/2026	2022-2023	[A] NIVODA LLP (E-FILE(SMC))	
8	ITA 6627/MUM/2026	2019-20	[A] KUMUD JIBHAI BAROT (E-FILE(SMC))	
9	ITA 6636/MUM/2026	2022-2023	[A] LEOPARD INVESTMENTS LIMITED (E-FILE(SMC))	
10	ITA 6638/MUM/2026	2011-12	[A] SANGEETA METAL (INDIA) (E-FILE(SMC))	


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14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 20-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 11****AT 10.30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 110/MUM/2026	AY 2022-23	[A] O(1) INDIA PRIVATE LIMITED	
2	ITA 2186/MUM/2026	AY 2022-23	[A] O(1) INDIA PRIVATE LIMITED (E-FILE)	
3	ITA 1162/MUM/2014	2009-10	[A] V2 TECH VENTURES P.LTD	
4	ITA 7174/MUM/2019	2015-16	[A] NIVEA INDIA PVT LTD. ((ROCA))	
5	ITA 1150/MUM/2021	2016-17	[A] NIVEA INDIA P. LTD. ((ROCA))	
6	ITA 1393/MUM/2021	2007-08	[A] NIVEA INDIA P. LTD. ((ROCA))	
7	ITA 4044/MUM/2023	2009-10	[A] NIVEA INDIA PRIVATE LIMITED ((ROCA))	
8	ITA 4045/MUM/2023	2014-15	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
9	ITA 4046/MUM/2023	2013-14	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
10	ITA 4047/MUM/2023	2012-13	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
11	ITA 4048/MUM/2023	2011-12	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
12	ITA 4049/MUM/2023	2010-11	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
13	ITA 4050/MUM/2023	2008-09	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
14	ITA 6939/MUM/2024	2021-22	[A] NIVEA INDIA PRIVATE LIMITED (E-FILING(ROCA))	
15	ITA 2476/MUM/2022	2018-19	[A] JAGUAR LAND ROVER INDIA LIMITED ((ROCA))	
16	ITA 4574/MUM/2024	2020-21	[A] M/S. PIRAMAL FINANCE LIMITED (SUCESSOR TO PIRAMAL ENTERPRISES LIMITED) (S.G. (E-FILE)(ROCA))	
17	ITA 4909/MUM/2024	2020-21	[A] RELATIONSHIP PROPERTIES PRIVATE LIMITED (E-FILE (ROCA))	
18	ITA 6573/MUM/2024	2021-22	[A] UNILEVER INDIA EXPORTS LIMITED (E-FILE)	
19	ITA 6883/MUM/2024	2021-22	[A] PIRAMAL ENTERPRISES LIMITED (E-FILING)	
20	ITA 9233/MUM/2025	2021-22	[A] SHREE ULKA LLP	
21	ITA 9234/MUM/2025	2022-23	[A] SHREE ULKA LLP	
22	IT(TP)A 1873/MUM/2026	2022-23	[A] OC TANNER INDIA PRIVATE LIMITED (E-FILE)	

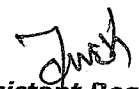
CAUSE LIST OF J BENCH FOR 20-AUGUST-2026 (THURSDAY)

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 11

AT 10.30AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 2246/MUM/2026	2022-23	[A] PRIME FOCUS LIMITED (E-FILE)	
24	ITA 2943/MUM/2026	2022-23	[A] VVF (INDIA) LIMITED (E-FILE)	
25	ITA 3835/MUM/2026	2022-23	[A] RELATIONSHIP PROPERTIES PRIVATE LIMITED (E-FILE)	
26	ITA 1346/MUM/2026	2017-18	[A] PRATIBHA JAYESH SHAH ((SMC))	
27	ITA 6777/MUM/2026	2015-16	[A] CHANDUKUTTY VANIYANKADYAKAL (E-FILE(SMC))	
28	ITA 6794/MUM/2026	2009-10	[D] KARAMTARA FASTENERS PRIVATE LIMITED (E-FILE(SMC))	
29	ITA 6853/MUM/2026	2014-2015	[A] MUSTANSHIR ABBAS HUSSAIN (E-FILE(SMC))	
30	ITA 6893/MUM/2026	2020-21	[A] PRATIBHA RAGHUNANDAN SAWANT (E-FILE(SMC))	
31	ITA 6904/MUM/2026	2011-2012	[A] PRIYAL NILESH HEMANI (E-FILE(SMC))	
32	ITA 6923/MUM/2026	2017-18	[A] M S APOORVA HOUSING (E-FILE(SMC))	


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14-Aug-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF J BENCH FOR 21-AUGUST-2026 (FRIDAY)

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 11

AT 10.30AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5379/MUM/2026	2006-07	[A] GAZANFER ABDUL SHAIKH (E-FILE(SMC))	
2	ITA 5994/MUM/2026	2017-18	[A] ROYAL BITUMEN LIMITED (E-FILE(SMC))	
3	ITA 6003/MUM/2026	2018-19	[A] NEPEANSEA CO-OP HSG SOC LTD (E-FILE(SMC))	
4	ITA 6004/MUM/2026	2018-2019	[A] KISHOR JAMNADAS MORZARIA (E-FILE(SMC))	
5	ITA 6014/MUM/2026	2018-19	[A] LAXMIBEN VIJAYLAL SANGHAVI CHARITABLE TRUST (E-FILE(SMC))	
6	ITA 6074/MUM/2026	2010-11	[A] BAJARANGLAL BHURARAM PAREEK (E-FILE(SMC))	


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14-Aug-2026

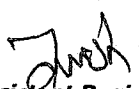
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 17-AUGUST-2026 (MONDAY)****BEFORE HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER
AND HON'BLE DEBJANI MITRANEOGY, JUDICIAL MEMBER****IN COURT ROOM 9****2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6200/MUM/2010	2004-05	[A] DSP MERRILL LYNCH LTD	
2	ITA 6680/MUM/2010	2005-06	[A] DSP MERRILL LYNCH LTD	
3	ITA 6775/MUM/2010	2004-05	[D] DSP MERILL LYNCH LTD	
4	ITA 7486/MUM/2010	2005-06	[D] DSP MERILL LYNCH LTD	
5	ITA 7888/MUM/2010	2006-07	[A] DSP MERILL LYNCH LTD	
6	ITA 3642/MUM/2012	2007-08	[A] DSP MERRIL LYNCH LTD	
7	ITA 3872/MUM/2012	2007-08	[D] DSP MERILL LYNCH LTD	
8	ITA 6384/MUM/2013	2008-09	[A] DSP MERILL LYNCH LTD	
9	ITA 3046/MUM/2015	2009-10	[A] DSP MERILL LYNCH LTD	
10	ITA 3984/MUM/2015	2009-10	[D] DSP MERILL LYNCH LTD	
11	ITA 2091/MUM/2017	2010-11	[D] DSP MERILL LYNCH LTD	
12	ITA 4188/MUM/2017	2010-11	[A] DSP MERRILL LYNCH LIMITED	
13	ITA 4224/MUM/2017	2010-11	[D] DSP MERRILL LYNCH LTD.	
14	ITA 546/MUM/2017	2012-13	[A] CRISIL LTD (IN THE MATTER OF ERSTWHILE PIPAL RESEARCH ANALYTICS AND INFORMATION SERVICES INDIA P.LTD	
15	ITA 2591/MUM/2017	2012-13	[A] FIRMENICH AROMATICS PRODUCTION P. LTD	
16	ITA 1714/MUM/2021	2017-18	[A] GENERAL INSURANCE CORPORATION OF INDIA	
17	ITA 142/MUM/2022	2017-18	[D] M/S. GENERAL INSURANCE CORPORATION OF INDIA	
18	ITA 4259/MUM/2024	2020-21	[A] ARUP INDIA PRIVATE LIMITED (E-FILED)	
19	ITA 6016/MUM/2024	2021-22	[A] ARUP INDIA PRIVATE LIMITED	
20	ITA 9235/MUM/2025	2022-23	[A] ARUP INDIA PRIVATE LIMITED	
21	ITA 4673/MUM/2024	2020-21	[A] KONGSBERG MARITIME CM INDIA PRIVATE LIMITE (E-FILE)	
22	ITA 6685/MUM/2024	2021-22	[A] ANKAPALLI TOLLWAY PRIVATE LIMITED (E-FILE)	
23	ITA 1029/MUM/2026	2022-23	[A] DSV CONTRACT LOGISTICS PRIVATE LIMITED (FORMERLY KNOWN AS DSV SOLUTION PVT LTD AND UT WORLDWIDE INDIA PVT LTD	
24	IT(TP)A 1211/MUM/2026	2022-23	[A] KIMPLAS PIPING SYSTEMS PRIVATE LIMITED (E-FILE)	
25	ITA 1947/MUM/2026	2022-23	[A] CONTENSTACK INDIA PRIVATE LIMITED (E-FILE)	
26	ITA 2066/MUM/2026	2022-23	[A] LIFESCAN MEDICAL DEVICES INDIA PRIVATE LIMITED (E-FILE)	
27	ITA 2067/MUM/2026	2022-23	[A] KAIROS PROPERTIES PRIVATE LIMITED (E-FILE)	
28	ITA 3510/MUM/2026	2022-23	[A] GERRESHEIMER PHARMACEUTICAL PACKAGING MUMBAI PRIVATE LIMITED (E-FILE)	

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14-Aug-2026

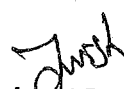
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 18-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER
AND HON'BLE DEBJANI MITRANEOGY, JUDICIAL MEMBER****IN COURT ROOM 9****2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6291/MUM/2024	2021-22	[A] DESMET INDIA CORPORATION PVT LTD	
2	ITA 6652/MUM/2024	2021-22	[A] JOHNSON CONTROL INDIA PRIVATE LIMITED	
3	ITA 7017/MUM/2025	2022-23	[A] AGROCORP INDIA TRADE SERVICES PVT LTD	
4	ITA 1017/MUM/2026	2022-23	[A] EQUINOX BUSINESS PARKS PRIVATE LIMITED	
5	ITA 9031/MUM/2025	2022-23	[A] CORNERSTONE ONDEMAND ENTERPRISE INDIA PRIVATE LIMITED (E-FILE)	
6	ITA 1671/MUM/2026	2022-23	[A] JIOSTAR INDIA PRIVATE LIMITED (KNOWN AS STAR INDIA PRIVATE LIMITED)	
7	ITA 4649/MUM/2026	2012-2013	[A] AAKRITI JEWELS	
8	ITA 6256/MUM/2026	2022-2023	[A] ALL INDIA HAJ UMRAH TOUR ORGANISERS ASSOCIATION ((E-FILED)SMC)	
9	ITA 6293/MUM/2026	2011-12	[A] MASINGARAM JIVARAMJEE CHOUDHARY ((E-FILED)SMC)	
10	ITA 6304/MUM/2026	2015-16	[A] KARTIK ENTERPRISES ((E-FILED)SMC)	
11	ITA 6790/MUM/2026	2015	[D] YASHRAJ FILMS PRIVATE LIMITED (E-FILE)	
12	ITA 6805/MUM/2026	2016	[D] YASHRAJ FILMS PRIVATE LIMITED (E-FILE)	
13	ITA 6817/MUM/2026	2016-17	[D] KAPSTONE CONST. PVT LTD (E-FILE)	
14	ITA 6822/MUM/2026	2017-18	[D] KAPSTONE CONST. PVT. LTD. (E-FILE)	
15	ITA 6842/MUM/2026	2020-21	[D] ALLCARGO LOGISTICS LIMITED (E-FILE)	


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14-Aug-2026

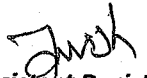
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 19-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER
AND HON'BLE DEBJANI MITRANEOGY, JUDICIAL MEMBER****IN COURT ROOM 9****2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1115/MUM/2016	2011-12	[A] J.P. MORGAN INDIA P.LTD	
2	ITA 929/MUM/2016	2011-12	[D] J.P. MORGAN INDIA P.LTD	
3	CO 52/MUM/2016	2011-12	[A] J.P. MORGAN INDIA P.LTD	
4	ITA 1075/MUM/2015	2010-11	[A] J.P. MORGAN INDIA P.LTD (SG)	
5	ITA 2104/MUM/2017	2012-13	[A] J.P. MORGAN INDIA P.LTD	
6	ITA 12/MUM/2023	2015-16	[D] M/S GENERAL INSURANCE CORPORATION OF INDIA	
7	CO 22/MUM/2023	2015-16	[A] M/S GENERAL INSURANCE CORPORATION OF INDIA	
8	ITA 4779/MUM/2024	2020-21	[A] EMERSON PROCESS MANAGEMENT (INDIA) PRIVATE LIMITED	
9	ITA 6747/MUM/2024	2021-22	[A] EMERSON PROCESS MANAGEMENT (INDIA) PVT LTD	
10	ITA 6853/MUM/2024	2021-22	[A] ANHEUSER BUSCH INBEV INDIA LIMITED (E-FILING)	
11	ITA 3243/MUM/2026	AY 2022-23	[A] EMERSON PROCESS MANAGEMENT (INDIA) PRIVATE LIMITED (E-FILE)	
12	ITA 9089/MUM/2025	2022-23	[A] AEGIS CUSTOMER SUPPORT SERVICES PVT LTD.	
13	ITA 9149/MUM/2025	2022-23	[A] DRIP CAPITAL SERVICES INDIA LLP	
14	ITA 380/MUM/2026	2018-19	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (E-FILE)	
15	ITA 900/MUM/2026	2022-23	[A] CLARIANT INDIA PVT LTD	
16	ITA 3850/MUM/2026	2022-23	[A] CHECKPOINT SOFTWARE TECHNOLOGIES INDIA PRIVATE LIMITED (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 20-AUGUST-2026 (THURSDAY)****BEFORE HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER
AND HON'BLE DEBJANI MITRANEOGY, JUDICIAL MEMBER****IN COURT ROOM 9****2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 596/MUM/2022	2017-18	[A] KANTAR ANALYTICS INDIA PRIVATE LIMITED (FORMERLY KNOWN AS FIREFLY MARKET INDIA PRIVATE LIMITED)	
2	ITA 4989/MUM/2024	2020-21	[A] KANTAR ANALYTICS INDIA PRIVATE LIMITED (FORMERLY KNOWN AS FIREFLY MARKET RESEARCH INDIA PRIVATE LIMITED)	
3	ITA 4646/MUM/2024	2020-21	[A] CONCENTRIX SERVICES INDIA PRIVATE LIMITED (E-FILE)	
4	ITA 4978/MUM/2024	2020-21	[A] DEUTSCHE INDIA PRIVATE LIMITED	
5	ITA 4990/MUM/2024	2020-21	[A] AMCOR FLEXIBLES INDIA PRIVATE LIMITED	
6	ITA 6360/MUM/2024	2021-22	[A] ARAMEX INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 6724/MUM/2024	2021-22	[A] JUNIPER HOTELS LIMITED (E-FILING)	
8	ITA 6738/MUM/2024	2021-22	[A] B BRAUN MEDICAL INDIA PRIVATE LIMITED	
9	ITA 5444/MUM/2026	2019-20	[A] KEDAR SUHAS GORE	
10	ITA 7076/MUM/2026	2017-18	[A] GANPATI VISHNU MANJREKAR (E-FILE(SMC))	
11	ITA 7079/MUM/2026	2024-2025	[A] SHAM EDUCATION ACADEMY BHIWANDI (E-FILE(SMC))	
12	ITA 7082/MUM/2026	2021-22	[A] AMAR MAHAVIR SINGH PANGHAL (E-FILE(SMC))	
13	ITA 7094/MUM/2026	2018-19	[A] SWAMI SAMARTH CO OP CREDIT SOCIETY (E-FILE(SMC))	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF K BENCH FOR 21-AUGUST-2026 (FRIDAY)

**BEFORE HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER
AND HON'BLE DEBJANI MITRANEOGY, JUDICIAL MEMBER**

IN COURT ROOM 9

2.30 PM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8451/MUM/2025	2017-2018	[A] RAJENDRA NANASO GODASE (E-FILE (SMC))	
2	ITA 9030/MUM/2025	2022-23	[A] LIONS GATE INDIA LLP (E-FILE)	
3	ITA 9190/MUM/2025	2013-14	[D] AGS WORLD TRANSPORT INDIA PVT. LTD. (E-FILE)	
4	ITA 5446/MUM/2026	2018-19	[A] MULLA MOHAMMED AKBARALI MALA TRUST (E-FILE (SMC))	
5	IT(TP)A 1046/MUM/2026	2021-22	[A] CHEMINOVA INDIA LIMITED (E-FILE)	


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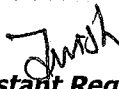
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 17-AUGUST-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2715/MUM/2026	2020-21	[A] ARSALAN IRSHAD AHMAD ANSARI (E-FILE)	
2	ITA 3975/MUM/2026	2015-16	[A] GOVIND CHANDRA SAHU (E-FILE)	
3	ITA 3797/MUM/2026	2013-14	[A] HARBANS SINGH BALDEV SINGH BANWAIT (E-FILE)	
4	ITA 3851/MUM/2026	2020-2021	[A] KETAN RATANSHI SHAH (E-FILE)	
5	ITA 4657/MUM/2026	2018-2019	[A] DIMPLE JITENDRA JAIN (E-FILE)	
6	ITA 4729/MUM/2026	2019-20	[A] SACHIN K MEHTA (HUF)	
7	ITA 6144/MUM/2026	2013-14	[A] ELOI ASSOCIATES	
8	ITA 6147/MUM/2026	2014-15	[A] ANIL MADHAV PARANJAPE	
9	ITA 6166/MUM/2026	2023-24	[A] THAKU BHOJWANI CHARITABLE TRUST	
10	ITA 6180/MUM/2026	2024-25	[A] JAGDISHPRASAD BUBNA FAMILY TRUST	
11	ITA 6184/MUM/2026	2017-18	[A] NATIONAL WELFARE FOUNDATION	
12	ITA 6195/MUM/2026	2019-20	[A] PUNEET SYNTEX PVT. LTD.	
13	ITA 6200/MUM/2026	2017-18	[A] NARESH R SHAH HUF	
14	ITA 6234/MUM/2026	2018-19	[A] WREN VERMA SANDEEP SHARMA	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 18-AUGUST-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3753/MUM/2026	2013-14	[A] ASHIRWAD DEVELOPERS (E-FILE)	
2	ITA 4646/MUM/2026	2018-19	[A] AASPAN COMMODITIES TRADING PRIVATE LIMITED (THROUGH JAYASH DIGE BEING EX-DIRECTOR OF COMPANY)	
3	ITA 4648/MUM/2026	2020-21	[A] AASPAN COMMODITIES TRADING PRIVATE LIMITED(THROUGH JAYASH DIGE BEING EX-DIRECTOR OF COMPANY)	
4	ITA 6236/MUM/2026	2024-25	[A] AMOL SHIVAJIRAO GAIKWAD	
5	ITA 6237/MUM/2026	2012-13	[A] INDU KIRIT SHAH	
6	ITA 6243/MUM/2026	2021-22	[A] SURESH CHINNAIAH ATKUR	
7	ITA 6344/MUM/2026	2020-21	[A] MOHAMMED SHOEB AHMED ANSARI	
8	ITA 6406/MUM/2026	2019-2020	[A] DHAMI GEMS	
9	ITA 6412/MUM/2026	2021-22	[A] VAISHALI VIKAS HOSHING	
10	ITA 6443/MUM/2026	2017-18	[A] NASEEM AYUB SHAIKH	
11	ITA 6444/MUM/2026	2011-12	[A] SUN DIAM	
12	ITA 6452/MUM/2026	2019-20	[A] EXCELSIOR THEATRE AND OFFICE PREMISES COOPERATIVE SOCIETY LIMITED	
13	ITA 6469/MUM/2026	2022-23	[A] SHYAM MOHAN SAJJAN JINDAL	
14	ITA 6473/MUM/2026	2009-10	[A] SAHNEY KIRKWOOD PRIVATE LIMITED	
15	ITA 6591/MUM/2026	2025-26	[A] RAGHAVENDRA GOVIND UDUPI (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 19-AUGUST-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 7462/MUM/2026	2019-20	[A] HARKARAM JOGIJI CHOUDHARY	
2	ITA 4332/MUM/2026	2018-19	[A] ECSTASY BUSINESS PARK COOPERATIVE SOCIETY LIMITED (E-FILE)	
3	ITA 4333/MUM/2026	2019-20	[A] ECSTASY BUSINESS PARK COOPERATIVE SOCIETY LIMITED (E-FILE)	
4	ITA 6593/MUM/2026	2014-15	[A] SARWAN SADANAND GUPTA (E-FILE)	
5	ITA 6615/MUM/2026	2017-18	[A] GOPALJI GANESHPRASAD VAISHYA (E-FILE)	
6	ITA 6643/MUM/2026	2017-18	[A] HARESH NANWANI (E-FILE)	
7	ITA 6693/MUM/2026	2017-18	[A] GURUKRUPA DEVELOPERS (E-FILE)	
8	ITA 6702/MUM/2026	2020-21	[A] SMITA SUNIL BHOSLE (E-FILE)	
9	ITA 6703/MUM/2026	2021-22	[A] SMITA SUNIL BHOSLE (E-FILE)	
10	ITA 6707/MUM/2026	2021-22	[A] SATYEN SANGHAVI (E-FILE)	
11	ITA 6723/MUM/2026	2017-18	[A] RANJANA SUHASH PATIL (E-FILE)	
12	ITA 6744/MUM/2026	2022-23	[A] KALPATARU RETAIL VENTURES LIMITED (ERSTWHILE KALPATARU RETAIL VENTURES PVT LTD) (E-FILE)	
13	ITA 6747/MUM/2026	2021-22	[A] AMAL ATULKUMAR JAIN (E-FILE)	
14	ITA 6751/MUM/2026	2009-10	[A] SUNRISE ASIAN LTD FORMERLY KNOWN AS CONART TRADERS LTD MERGED WITH SUNRISES ASIAN LTD W.E.F.22.03.13 (E-FILE)	
15	ITA 6758/MUM/2026	2011-12	[A] MANIBHADRA METAL & TUBES (E-FILE)	
16	ITA 6776/MUM/2026	2017-18	[A] RESHMA SAGAR KANETKAR (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF SMC BENCH FOR 20-AUGUST-2026 (THURSDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 8

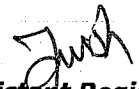
AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4061/MUM/2026	2017-18	[A] SAMEER SHAHBUDDIN PATEL (E-FILE)	
2	ITA 4064/MUM/2026	2011-2012	[A] JAWAHAR KESHAVJI GOGRI (E-FILE)	
3	ITA 6947/MUM/2026	2018-19	[A] PRITI PRAKASH VIJAYAKAR (E-FILE)	
4	ITA 7045/MUM/2026	2018-2019	[A] PRAMOD YASHWANT TENDULKAR (E-FILE)	
5	ITA 7051/MUM/2026	2021-22	[A] ANAND NIKETAN CHS LIMITED (E-FILE)	
6	ITA 7054/MUM/2026	2022-23	[A] VAISHALI KHEMRAJ PARATE (E-FILE)	
7	ITA 7055/MUM/2026	2023-24	[A] VAISHALI KHEMRAJ PARATE (E-FILE)	
8	ITA 7057/MUM/2026	2022-23	[A] KHEMRAJ JAYSINGH PARATE (E-FILE)	
9	ITA 7069/MUM/2026	2011-12	[A] RUPALI RAMU POOJARI (E-FILE)	
10	ITA 7077/MUM/2026	2019-20	[A] BIANCA ANTONETTE FERNANDES	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 21-AUGUST-2026 (FRIDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7411/MUM/2025	2009-10	[A] SHRI RAMESH CHANDMAL SALECHA	
2	ITA 9310/MUM/2025	2011-12	[A] VISION ENGINEERS (E-FILE)	
3	ITA 1870/MUM/2026	2012-13	[A] SWATI BHAVIN SHAH	
4	ITA 3587/MUM/2026	2023-2024	[A] RINA RADHA MADHAB JENA (E-FILE)	
5	ITA 3976/MUM/2026	2016-2017	[A] VIRAJ SHAM JADHAV (E-FILE)	
6	ITA 4071/MUM/2026	2017-18	[A] JUNE ALICE FERNANDES (E-FILE)	
7	ITA 4132/MUM/2026	2020-21	[A] RISE INDIA FOUNDATION	
8	ITA 4406/MUM/2026	2016-17	[A] PRABHAKAR MAHABALA SHETTY	
9	ITA 4643/MUM/2026	2019-20	[A] AAVIM TRADING SERVICES PRIVATE LIMITED (THROUGH JAYASH DIGE BEING EX-DIRECTOR OF COMPANY)	
10	ITA 4687/MUM/2026	2023-24	[A] MOOLCHAND SARDARMAL SANCHETI	
11	ITA 7902/MUM/2026	2020-21	[A] DHANSHRI VILAS GAIKWAD	
12	ITA 3973/MUM/2026	2007-08	[A] ARVIND GUPTA (E-FILE)	
13	ITA 2594/MUM/2026	2014-2015	[A] RAJENDRA PRITHVIRAJ BAFNA (E-FILE)	
14	ITA 3563/MUM/2026	2017-2018	[A] RUPESH SOLANKI (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF SPECIAL BENCH CASE

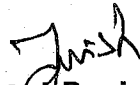
FOR 19-AUGUST-2026 (WEDNESDAY)

COURT ROOM NO 1 AT 2.30 PM

WEBEX ID 26413999282 PASSWORD 2026

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND SHRI PAWAN SINGH, JUDICIAL MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	CO	134	MUM	2025	2016-17	[A] AARTI DURGS LIMITED	A	
2	ITA	2873	MUM	2023	2017-18	[A] AARTI DRUGS LIMITED	A	
3	ITA	3069	MUM	2023	2016-17	[D] AARTI DURGS LIMITED (E-FILED)	A	e-filed
4	ITA	3138	MUM	2023	2017-18	[D] AARTI DURGS LIMITED (E-FILED)	A	e-filed


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14-Aug-26


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 17-AUGUST-2026 (MONDAY)

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	BMA	62	MUM	2025	2019-20	[D] SIDDHARTH ABHAY CHOKSI (E-FILE)	E	E-FILE	
2	BMA	70	MUM	2025	2019-20	[A] SIDDHARTH ABHAY CHOKSI	E		
3	BMA	69	MUM	2025	2019-20	[A] ABHAY SAJANLAL CHOKSI	E		
4	BMA	71	MUM	2025	2019-20	[D] ABHAY SAJANLAL CHOKSI (E-FILE)	E	E-FILE	

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI BIJAYANANDA PRUETH, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	3943	MUM	2025	2018-19	[D] DOIT CREATIONS (INDIA) PRIVATE LIMITED (E-FILE)	D	E-FILE	
2	ITA	3944	MUM	2025	2016-17	[D] DOIT CREATIONS (INDIA) PRIVATE LIMITED (E-FILE)	D	E-FILE	

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**

AFTER COMPLETION OF REGULAR BENCH									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	5807	MUM	2026	2023-24	[A] AARTI AGRIFRESH LLP (SMC)	H	SMC	
2	ITA	5815	MUM	2026	2022-23	[A] AARTI AGRIFRESH LLP (SMC)	H	SMC	
3	ITA	5837	MUM	2026	2023-24	[A] AARTI AGRIFEEDS LLP (SMC)	H	SMC	


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14-Aug-2026

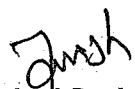
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 18-AUGUST-2026 (TUESDAY)

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench		Remarks
1	ITA	5401	MUM	2025	2001-02	[A] AMITABH HARIVANSHRAI BACHCHAN (E-FILE)	A		E-FILE


**Assistant Registrar
14-Aug-2026**

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS
FOR 19-AUGUST-2026 (WEDNESDAY)**

**BEFORE SHRI SAKTIJIT DEY, VICE PRESIDENT
AND SHRI BIJAYANANDA PRUETH, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(IT)A	1975	MUM	2025	2022-2023	[A] DBS BANK LTD (E-FILE)	I	E-FILE
2	ITA	3225	MUM	2023	2020-21	[A] DBS BANK LTD (ROCA)	I	ROCA
3	ITA	4727	MUM	2023	2021-2022	[A] DBS BANK LTD (E-FILED)	I	e-filed

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3373	MUM	2026	2019-20	[A] VIJAY CHEMICAL INDUSTRIES (E-FILE)	F	E-FILE
2	ITA	4330	MUM	2026	2016-17	[A] AMOL RAVINDRA KADAM (E-FILE)	SMC	E-FILE
3	ITA	4659	MUM	2026	2016-17	[A] FATECHAND RATILAL SANGHAVI (E-FILE)	F	E-FILE


**Assistant Registrar
14-Aug-26**

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF THIRD MEMBER MATTERS, PART HEARD MATTERS, SPECIAL CONSTITUTION, STAY APPLICATIONS AND MISCELLANEOUS APPLICATIONS

FOR 20-AUGUST-2026 (THURSDAY)

BEFORE **SMT. BEENA PILLAI, JUDICIAL MEMBER**
AND **SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	2784	MUM	2014	2005-06	[A] STATE BANK OF INDIA	G		
2	ITA	6004	MUM	2017	2006-07	[A] STATE BANK OF INDIA	G		
3	ITA	3328	MUM	2018	2014-15	[D] STATE BANK OF INDIA (2014-15)	G	2014-15	
4	ITA	3430	MUM	2018	2014-15	[A] STATE BANK OF INDIA (2014-15)	G	2014-15	
5	ITA	2874	MUM	2019	2015-16	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	G		
6	ITA	3034	MUM	2019	2015-16	[D] M/S STATE BANK OF INDIA	G		
7	ITA	3419	MUM	2019	2015-16	[D] STATE BANK OF INDIA (2015-16)	G	2015-16	
8	ITA	3420	MUM	2019	2016-17	[D] STATE BANK OF INDIA (2016-17)	G	2016-17	
9	ITA	3470	MUM	2019	2015-16	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G		
10	ITA	3472	MUM	2019	2012-13	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G		
11	ITA	3503	MUM	2019	2016-17	[A] STATE BANK OF INDIA (2016-17)	G	2016-17	
12	ITA	3504	MUM	2019	2015-16	[A] STATE BANK OF INDIA (2015-16)	G	2015-16	
13	ITA	3572	MUM	2019	2012-13	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G		
14	ITA	3573	MUM	2019	2015-16	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G		
15	ITA	147	MUM	2022	99-00	[A] STATE BANK OF INDIA	G		
16	ITA	328	MUM	2022	2017-18	[A] STATE BANK OF INDIA	G		
17	ITA	1032	MUM	2022	2018-19	[A] STATE BANK OF INDIA	G		
18	ITA	1033	MUM	2022	2018-19	[A] STATE BANK OF INDIA	G		
19	ITA	1121	MUM	2022	2018-19	[D] M/S STATE BANK OF INDIA	G		
20	ITA	1373	MUM	2022	2017-18	[D] M/S. STATE BANK OF INDIA (FORMERLY KNOWN AS STATE BANK OF MYSORE)	G		
21	ITA	1798	MUM	2023	2017-18	[A] STATE BANK OF INDIA (SUCCESSOR TO ERSTWHILE STATE BANK OF BIKANER & JAIPUR))	G		
22	ITA	1967	MUM	2023	2017-2018	[D] STATE BANK OF INDIA (STATE BANK OF BIKANER & JAIPUR	G		
23	ITA	4097	MUM	2023	2003-04	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed	
24	ITA	4116	MUM	2023	2000-01	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed	
25	ITA	4118	MUM	2023	2004-05	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed	
26	ITA	4447	MUM	2023	2008-09	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed	
27	ITA	1529	MUM	2024	2014-15	[A] STATE BANK OF INDIA	G		
28	ITA	1530	MUM	2024	2017-18	[A] STATE BANK OF INDIA	G		
29	ITA	2190	MUM	2024	2019-20	[A] STATE BANK OF INDIA (E-FILLING)	G	E-FILLING	
30	ITA	495	MUM	2025	2005-06	[D] STATE BANK OF INDIA (E-FILING)	G	e-filing	
31	ITA	577	MUM	2025	2005-06	[A] STATE BANK OF INDIA (E-FILING)	G	e-filing	

20/8/2026

32	ITA	1593	MUM	2025	2019-20	[A] STATE BANK OF INDIA (E-FILE)	G	E-FILE
33	ITA	2285	MUM	2025	2019-20	[D] STATE BANK OF INDIA (E-FILE)	G	e-file
34	ITA	2717	MUM	2025	2020-21	[A] STATE BANK OF INDIA (E-FILING)	G	E-FILING
35	ITA	3086	MUM	2025	2020-21	[D] STATE BANK OF INDIA (E-FILE)	G	E-FILE
36	ITA	3580	MUM	2025	2017-18	[A] STATE BANK OF INDIA (E-FILE)	G	E-FILE
37	ITA	4311	MUM	2025	2017-18	[D] STATE BANK OF INDIA(SUCCESSOR OF STATE BANK OF TRAVANCORE) (E-FILE)	G	E-FILE
38	ITA	5180	MUM	2025	2017-18	[A] STATE BANK OF INDIA	G	
39	ITA	7040	MUM	2025	2013-14	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	G	E-FILE
40	ITA	7041	MUM	2025	2014-15	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	G	E-FILE

BEFORE **SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**
AND **SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4826	MUM	2024	2014-15	[A] AARTI DRUGS LIMITED	A	
2	ITA	4881	MUM	2024	2017-18	[A] AARTI DRUGS LIMITED	A	
3	ITA	4882	MUM	2024	2017-18	[A] AARTI DRUGS LIMITED	A	
4	ITA	4883	MUM	2024	2016-17	[A] AARTI DRUGS LIMITED	A	
5	ITA	4906	MUM	2024	2018-19	[A] AARTI DRUGS LIMITED	A	
6	ITA	4907	MUM	2024	2019-20	[A] AARTI DRUGS LIMITED	A	
7	ITA	4908	MUM	2024	2020-21	[A] AARTI DRUGS LIMITED	A	
8	ITA	4920	MUM	2024	2016-17	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE
9	ITA	4921	MUM	2024	2015-16	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE
10	ITA	4924	MUM	2024	2014-15	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE
11	ITA	5056	MUM	2024	2020-21	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE
12	ITA	5058	MUM	2024	2017-18	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE
13	ITA	5061	MUM	2024	2018-19	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE
14	ITA	5062	MUM	2024	2019-20	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4823	MUM	2024	2012-13	[A] AARTI DRUGS LIMITED	A	
2	ITA	4824	MUM	2024	2010-11	[A] AARTI DRUGS LIMITED	A	
3	ITA	4825	MUM	2024	2011-12	[A] AARTI DRUGS LIMITED	A	
4	ITA	4827	MUM	2024	2013-14	[A] AARTI DRUGS LIMITED	A	
5	ITA	4847	MUM	2024	2012-13	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE
6	ITA	4850	MUM	2024	2010-11	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE
7	ITA	4925	MUM	2024	2013-14	[D] AARTI DRUGS LTD	A	

Just
Assistant Registrar
14-Aug-2026